



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/635/2020 FIXED	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
2	PIL/6/2022 WITH PIL 52/2020(D/O)	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM MR R M DAS, ADV. (R-4)
3	WITH PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3658/2023 in PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG)	GA, ASSAM
4	PIL(Suo Moto)/6/2023	XXXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA, SR. ADVOCATE MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
5	PIL/14/2023	PODMO TERON Versus THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE
6	Cont.Cas(C)/583/2023	PADMA DHAR DAS Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	MR. N J KHATANIAR
7	I.A.(Civil)/3570/2023 in WA/13199/2023	ANJAL CHUTIA AND 13 ORS. Versus THE UNION OF INDIA AND ANR.	MR M H AHMED I AMIN MS. N SULTANA	MR. B K DAS(R-2) MR H P GUWALA(R-2) DY.S.G.I.

	WITH WA/13199/2023 (Filing Number)	ANJAL CHUTIA AND 13 ORS. Versus THE UNION OF INDIA AND ANR. H	MR M H AHMED	
8	WP(C)/7048/2023	LAKHENDAR SINGH Versus PUNJAB NATIONAL BANK AND 5 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, PNB
9	WA/60/2024 CAVT./1361/2023	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
	WITH I.A.(Civil)/506/2024 in WA/60/2024	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
10	WITH WA/933/2024 (Filing Number)	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/414/2024	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY MR S CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/936/2024 (Filing Number)	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV	
11	WITH WA/938/2024 (Filing Number)	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/416/2024	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY MR S CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/940/2024 (Filing Number)	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV	
12	Cont.Cas(C)/142/2024	SALAM UDDIN KHAN Versus THE CHIEF GENERAL MANAGER (HRA)	MR. R P SARMAH MS. T SOM MR. P TELI	
13	I.A.(Civil)/2312/2024 in WA/8566/2024	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. A K AZAD H YEASMIN	GA, ASSAM MR REZABUL HOQUE
	WITH WA/8566/2024 (Filing Number)	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS F	MR H I CHOUDHURY	
14	I.A.(Civil)/2315/2024 in WA/5052/2024	SANJAY CHAUHAN @ JASWANT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS	MR.I ALAM MR. T SK MR. B K GHOSH	DY.S.G.I.
	WITH WA/5052/2024 (Filing Number)	SANJAY CHAUHAN @ JASWANT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS A	MR. I ALAM	
15	I.A.(Civil)/2318/2024 B/O in WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND 4 ORS.	MR. P J PHUKAN SC, G U	MR. A K SARMA MR H J TAMULI

	WITH WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND 4 ORS.	MR. P J PHUKAN	MR. A K SARMA (R-1) MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
16	I.A.(Civil)/2320/2024 in WA/8140/2024	THE INDIAN OIL CORPORATION LTD AND 4 ORS Versus M/S KALAPAHAR INDANE GAS AGENCY	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	
	WITH WA/8140/2024 (Filing Number)	THE INDIAN OIL CORPORATION LTD AND 4 ORS Versus M/S KALAPAHAR INDANE GAS AGENCY A	MR. M K CHOUDHURY	
17	I.A.(Civil)/2321/2024 in WA/8142/2024	THE INDIAN OIL CORPORATION LTD AND 4 ORS Versus M/S HELLO INDANE GRAMIN VITRAK	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	
	WITH WA/8142/2024 (Filing Number)	THE INDIAN OIL CORPORATION LTD AND 4 ORS Versus M/S HELLO INDANE GRAMIN VITRAK B	MR. M K CHOUDHURY	
18	I.A.(Civil)/2322/2024 in WA/8246/2024	N F RAILWAY Versus STATE OF MIZORAM AND ORS	MR. S K MEDHI	GA, MIZORAM
	WITH WA/8246/2024 (Filing Number)	N F Railway Versus The State Of Mizoram	SANJAY KUMAR MEDHI	
	WITH I.A.(Civil)/8288/2024 (Filing Number)	N F Railway Versus The State Of Mizoram	SANJAY KUMAR MEDHI	
19	I.A.(Civil)/2323/2024 in WA/8350/2024	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR P BHARDWAJ MS. B DEVI MR. P G BHAGAWATI	
	WITH WA/8350/2024 (Filing Number)	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS H	MR P BHARDWAJ	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
20	Cus.Ref./1/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG Versus SMTI SEEMA DIXIT	MR. S C KEYAL	
	WITH I.A.(Civil)/1620/2024 in Cus.Ref./1/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG Versus SMTI SEEMA DIXIT	MR. S C KEYAL	
21	WA/208/2024	SK. ABIDUL HUSSAIN Versus THE INDIAN OIL CORPORATION LTD AND 22 ORS	MR. P K ROYCHOUDHURY MR. S ISLAM MR A HAWARI	SC, I O C
22	WA/253/2024	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
23	WA/258/2024	MONISA KHATUN @ MONISHA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE

24	WA/260/2024	DARASH MATHUR AND ANR Versus BINA DEVI AND ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, FOREST
25	WP(C)/2672/2024	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU.
26	WP(C)/3902/2024 CAVT. NO.04942/024,	UNION PUBLIC SERVICE COMMISSION (UPSC) Versus RAKESH KUMAR AND ANR - FOR FRESH ADMISSION WITHOUT STAY/BAIL -	DR ANKIT TODI MS. R JUGLI	MS. D GOSWAMI FOR CAVEATOR
27	WA/254/2024	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST
28	WA/255/2024	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST
29	WA/256/2024	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST
30	WA/257/2024	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
31	WA/121/2024 B/O	DIBYAJYOTI BORAH AND 6 ORS Versus THE STATE OF ASSAM AND ANR B	MR. S BANIK MR A CHAKRABORTY MS F BEGUM	MR. D GOGOI, ADV. FOREST DEPTT.
32	WA/124/2024	JOHIRUL ISLAM Versus THE UNION OF INDIA AND 3 ORS.	MR. A ALI MR. Y ALI	MS. B SARMA (C.G.C.) DY.S.G.I.
33	WA/214/2024 CAVT. NO.05842/024, FIXED, CAVT./584/2024	CHARAN RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MR H DAS MR Y. BARBHUIYA	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN FOR CAVEATOR
HEARING				
34	WA/13/2022 WITH LCR	SRI SRI BIJOY KRISNA SADAN ASHRAM Versus HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
35	PIL/60/2022	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.

36	ITA/3/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LTD.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
	WITH			
37	ITA/6/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LIMITED	MR. S C KEYAL	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
38	WA/4/2023	FOOD CORPORATION OF INDIA AND 2 ORS. Versus PRADIP KUMAR RAY	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MS P AGARWAL (AS LEGAL-AID-COUNSEL)
39	WA/252/2023 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus AUNTYS CREATION AND 2 ORS.	MR. D NATH SR. GA, ASSAM	MR D K DAS (r-1) MRS. A GAYAN MRS. A GAYAN MR H BETALA (r-1) MR. T DOLEY DY.S.G.I.
	WITH I.A.(Civil)/2475/2023 in WA/252/2023	SUALKUCHI TAT SILPA UNNAYAN SAMITI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MS. S MEDHI MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM
	WITH			
40	WA/284/2023	THE STATE OF ASSAM AND 2 ORS. Versus JAGADAMBA TEXTILE	MR. D NATH	MR. D K DAS (r-1) MRS. A GAYAN, CGC DY.S.G.I.
	WITH			
41	WA/288/2023	THE STATE OF ASSAM AND 2 ORS Versus GOENKA SYNTHETICS	MR. D NATH SR. GA, ASSAM	MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I.
	WITH			
42	WA/289/2023	STATE OF ASSAM Versus M S R CHOUDHARY	MR. D NATH SR. GA, ASSAM	MR. D K DAS MRS. A GAYAN, CGC DY.S.G.I.
	WITH			
43	WA/290/2023	STATE OF ASSAM AND ORS Versus KESHAV TEXTILE	MR. D NATH SR. GA, ASSAM	MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR DY.S.G.I.
	WITH			
44	WA/291/2023	STATE OF ASSAM Versus LOKNATH FABRICS	MR. D NATH MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC DY.S.G.I.
	WITH			
45	WA/292/2023	STATE OF ASSAM Versus S VINAYAK TEXTILE	MR. D NATH SR. GA, ASSAM	MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I.
	WITH			
46	WA/293/2023	STATE OF ASSAM Versus HEERA COLLECTION	MR. D NATH SR. GA, ASSAM	MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1) DY.S.G.I.

47	WITH WA/294/2023	THE STATE OF ASSAM AND 2 ORS. Versus SETHI SAREES	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR DY.S.G.I.
48	WITH WA/295/2023	THE STATE OF ASSAM AND 2 ORS. Versus BUWARI SILK HOUSE AND ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC
49	WITH WA/297/2023	THE STATE OF ASSAM AND 2 ORS. Versus DIGH BANI AND 2 ORS.	MR. D NATH	MR D K DAS (r-1) MRS. A GAYAN, CGC MR H BETALA (r-1) MR C KUMAR (r-1)
50	WITH WA/298/2023	THE STATE OF ASSAM AND 2 ORS. Versus NISHANT ENTERPRISE AND 2 ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR
51	WITH WA/299/2023	THE STATE OF ASSAM AND 2 ORS. Versus SINGHAL TEXTILES AND 2 ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC
52	WITH WA/300/2023	THE STATE OF ASSAM AND 2 ORS. Versus MEM SAAB AND 2 ORS.	MR. D NATH	MR. D K DAS MRS. A GAYAN, CGC
53	WITH WA/301/2023	THE STATE OF ASSAM AND 2 ORS. Versus SAMRATH TEXTILE AND 2 ORS.	MR. D NATH	MR D K DAS MR. D K DAS MRS. A GAYAN, CGC MR H BETALA MR C KUMAR

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 7th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/1746/2019 B/O	RAJLAKSHMI CHAMUAH Versus THE STATE OF ASSAM AND 3 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH	SC, HIGHER EDU GA, ASSAM MR. S DEKA (R2) MS. J BORO (R2) MR D TUMUNG (R2)
MOTION				
2	WP(C)/4889/2023 FIXED, WITH WP(C)/6289/2013 (D/O)	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU.
3	WITH WP(C)/6324/2023	MD. NAZRUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A M BARBHUIYA (R-6 to 8) MS S R MAZARBHUIYA (R-6 to 8) MS A BEGUM (R-6 to 8) S. M. ZINNA (R-6 to 8) SC, SEC. EDU.
	WITH I.A.(Civil)/1938/2024 in WP(C)/6324/2023	MAZIBUR RAHMAN Versus MD. NAZRUL HUSSAIN AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR. U K GOSWAMI SC, SEC. EDU.
4	WP(C)/2946/2024 FIXED	DIMBESWAR BAISHYA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
5	WP(C)/3493/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
6	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
7	WP(C)/3606/2024 FIXED	DEBOJIT CHAKROBARTY AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
8	WP(C)/3723/2024 FIXED	BIPIN CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE

9	WP(C)/3901/2024	MD. FOKRUL ISLAM MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, SEC. EDU.
10	WP(C)/3904/2024	TRIDIP RANJAN MAULIK Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
11	WP(C)/3917/2024 B/O	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
12	WP(C)/3921/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN DEEPANJALI GUPTA	SC, SEC. EDU.
13	WP(C)/3929/2024 B/O	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
14	WP(C)/3930/2024	DULAL CHANDRA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
15	WP(C)/3932/2024	PRATIMA CHETIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. S J SARMAH MR G G GOGOI	SC, HIGHER EDU SC, FINANCE
16	WP(C)/3935/2024	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH
17	WP(C)/3936/2024	RAMESH CHANDRA BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MR P K SARMA R. ALI MR D S DEKA	SC, SCERT, ASSAM SC, AG
<u>ADMISSION</u>				
18	WP(C)/2420/2022 FIXED	SMTI RUNUMI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
19	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
20	WP(C)/8440/2022 FIXED	SHIBU PAUL Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR B CHANDA MR. M K SHARMA	MR. P HAZARIKA (R-5) P. BORAH (R-5) MR. H S BORAH (R-5) SC, G U
21	WP(C)/561/2023 B/O	SHIBANI PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
22	WP(C)/1663/2023 FIXED	RITA RANI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
23	WP(C)/1860/2023 B/O	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
24	WP(C)/1904/2023 B/O	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE

25	WP(C)/2328/2023	SAFIK UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR. Y S MANNAN (R-9) MR S M ABDULLAH P (R-9) MR. D NATH MR. M K HUSSAIN (r-9) MR. S RAHMAN (R-9) MRS. S Y AHMED (r-9) MS N DEKARAJA (R-9) MD R ISLAM (R-9) MR K U AHMED (r-9) MR. M ALOM (r-9) SC, SEC. EDU. SR. GA, ASSAM
26	WP(C)/3400/2023	BASANTI RAJKHOWA AND 93 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
27	WP(C)/3878/2023	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY	SC, HIGHER EDU MR. A SARMA (R-3) MR. M HUSSAIN (R-3) MR. K KALITA (R-3) MS G SWAMI (R-3)
28	WP(C)/6209/2023 B/O	MD. SAMIR ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
29	WP(C)/6265/2023 B/O	AJAHAR ALI Versus THE STATE OF ASSAM AND 9 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, SSA
30	WP(C)/6370/2023 B/O	CHAMPA KHERKATARY AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU SC, BTC
31	WP(C)/7490/2023 FIXED	ANJAN KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
32	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
33	WP(C)/686/2024 B/O	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY (SC, SSA)
34	WP(C)/2426/2024 FIXED	LAKHIMAI BHAGAWATI Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG MR B DEORI SC, FINANCE
35	WITH WP(C)/2403/2024	MOHAN CH KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) MR B DEURI, G.A ASSAM MR B DEORI SC, FINANCE

ORDERS

36	Cont.Cas(C)/491/2019 FIXED	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)
37	Cont.Cas(C)/163/2020 FIXED	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN

38	WITH Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR. K GOGOI(R-1)
39	Cont.Cas(C)/376/2020 FIXED	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
40	WITH Cont.Cas(C)/366/2020	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
41	Cont.Cas(C)/492/2020	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. N J KHATANIAR (R-3) MR B KAUSHIK (R-3) MR. A PHUKAN
42	Cont.Cas(C)/705/2022 B/O	MANITA DEVI Versus DR. BIJOYA CHOUDHURY AND 5 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MR. D SAIKIA (r-5) MR. R MAZUMDAR (r-5) MR. N J KHATANIAR (r-5) MS. N PHUKAN
43	WP(C)/7786/2022 FIXED	KANIKA NATH Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
44	WITH WP(C)/7405/2022	SANATH KUMAR DEB Versus THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
45	Cont.Cas(C)/169/2023 FIXED	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
46	Cont.Cas(C)/254/2023 B/O	SAMUDRA HALOI AND 2 ORS Versus NARAYAN KOWAR AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
47	WP(C)/477/2023 B/O, WITH WP(C)/2746/2013 (D/O)	AMINUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU MR. A RAHMAN (R-5)
48	Cont.Cas(C)/606/2023 B/O	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR B KAUSHIK
49	Cont.Cas(C)/61/2024 FIXED	ZAHANARA BEGUM @ JAHANARA BEGUM Versus NARAYAN KONWAR	MD. A HUSSAIN MR. A S CHOUDHURY	
50	Cont.Cas(C)/240/2024 B/O	ABDUL MAZID PRODHANI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
51	Cont.Cas(C)/271/2024 B/O	SCHOOL MANAGING COMMITTEE MOUKOWA UZIRAR CHAR ME MADRASSA AND 9 ORS Versus MAMATA HOJAI AND 4 ORS.	MR. A ROSHID MS. T BEGUM	MR. M A SHEIKH (R-5) MS F INTAZ (R-5) MR. W A SHEIKH (R-5)
52	WP(C)/469/2024 B/O	CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	SC, SEC. EDU.
53	I.A.(Civil)/1742/2024 FIXED in WP(C)/8194/2022	MOME E GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA

WITH[WP\(C\)/8194/2022](#)

MOMEE GOGOI AND 65 ORS
Versus
 THE STATE OF ASSAM AND 5 ORS

MR. B SHARMA
 MR. N J GOGOI
 M.A. BEGUM

SC, ELEM. EDU
 GA, ASSAM
 SC, SSA
 SC, FINANCE

54 [WP\(C\)/1824/2024](#)
 B/O

DEBANANDA PEGU
Versus
 THE STATE OF ASSAM AND 4 ORS

MR P R SARMA
 MR D MEDHI
 MR. S. PEGU

SC, SEC. EDU.
 SC, SEBA

55 [WP\(C\)/2015/2024](#)
 B/O

LAKHYANATH PAME
Versus
 THE STATE OF ASSAM AND 4 ORS

MR P R SARMA
 MR D MEDHI
 MS. P. NAIDING

SC, SEC. EDU.
 SC, SEBA

56 [I.A.\(Civil\)/2311/2024](#)
 FIXED
 in WP(C)/2683/2024

JYOTISHA MAHANTA AND 8 ORS
Versus
 THE STATE OF ASSAM AND 4 ORS

MR. B D KONWAR SR. ADV.
 MR H AGARWAL
 MR J SINGH
 MR P DOLEY

SC, SEC. EDU.

WITH[WP\(C\)/2683/2024](#)

JYOTISHA MAHANTA AND 8 ORS
Versus
 THE STATE OF ASSAM AND 4 ORS

MR. B D KONWAR SR. ADV.
 MR H AGARWAL
 MR J SINGH
 MR P DOLEY

MR. D. K. ROY (SC,
 ASSAM HIGHER
 SECONDARY EDUCATION
 COUNCIL)
 SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./218/2022 WITH LCR 3 FILES, B/O	RAJESH JAIN Versus MD. SHIRAJUL HOQUE AND ANR	MR. D K KOTHARI MR. B DEKA MS P BARUAH	MR. A M AHMED P. GHOSH PP, ASSAM
2	Crl.Rev.P./527/2022 WITH LCR 2 FILES, FIXED	TRAILOKYA KR. DAS Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MS. P DAS	MR. R K MALAKAR (r-2) MR. B. DAS MS. S R DEVI (r-2) MRS H KALITA (r-2) PP, ASSAM
3	Crl.Rev.P./286/2023 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	MOTIUR RAHMAN (R-2) MR. A S TAPADER (R-2) PP, ASSAM
4	Crl.Rev.P./314/2023 FIXED	MRIDUL JYOTI DEKA Versus HIMANI TALUKDAR	MR P UPADHYAY MR A UPADHYAY	MS F BEGUM MS P DASGUPTA MR S PAUL
5	Crl.Rev.P./392/2023	BABY SAHA Versus SANJOY KUMAR JAIN AND ANR	MD. A SAHAD MR. M H ALI	MR. B K JAIN (R-1) MS. P C BARNALI NAIR (R-1) PP, ASSAM
6	Crl.Pet./455/2023	BIREN BURAGOHAIR Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUHDURY MR G DEKA MS. P UPAMANYU	MR. P D NAIR (R-2) MR. A CHETRY (R-2) MR G ALAM (R-2) MR. H ROHMAN (R-2) MR S R A NASER (R-2) PP, ASSAM
7	Crl.Pet./647/2023	ABHIJIT KR. BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) PP, ASSAM
8	Crl.Pet./687/2023	N BIRKUMAR SINGHA Versus THE STATE OF ASSAM AND ANR	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	MR. A R SHOME (R-2) MR. A J GHOSH (R-2) MR.[N ALAM (R-2) PP, ASSAM
9	Crl.Pet./745/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	M M RAHMAN	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
10	Crl.Pet./806/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	MRIDUL KUMAR BORAH Versus BOBITA SAIKIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR A KHANIKAR

11	Crl.Pet./113/2024 FIXED	ANUSHA KALITA Versus THE STATE OF ASSAM AND ANR	J RABHA MR R D GOSWAMI MR A N SARMAH	MR. A SAIKIA (R-2) PP, ASSAM
12	Crl.Pet./124/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ARMY NO. 15715017K NAGIREDLA SRINU AN ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K MEDHI MR K K MEDHI	PP, ASSAM
13	Crl.A./179/2024	BELUN ROY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
	WITH I.A.(Crl.)/533/2024 in Crl.A./179/2024	BELUN ROY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
14	Crl.Pet./182/2024 FIXED	HMINGTHANZAMI AND ANR Versus UNION OF INDIA	MS S S ZIA	SC, DRI MR. S C KEYAL
15	Crl.A./210/2024	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
	WITH I.A.(Crl.)/619/2024 in Crl.A./210/2024	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
16	Crl.Rev.P./213/2024 FIXED	SMT. NISHA PODDAR Versus THE STATE OF ASSAM AND ANR	MR. M L PANDIA	MR. M K SHARMA (R-2) MR A MOHAMMAD (R-2) PP, ASSAM
17	Crl.Rev.P./242/2024 WITH LCR 3 FILES(SCANNED COPY)	NUHU DAIMARI Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
ORDERS				
18	Crl.Pet./651/2015	RAJU SINHA Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MS.P BARMAN	PP, ASSAM
19	Crl.Rev.P./328/2016 WITH LCR SIX FILES.	MD. INNOS ALI and 2 ORS. Versus THE STATE OF ASSAM	MR.J MOLLAH MS.A BHANU MS.S P DAS	PP, ASSAM
	WITH Crl.Rev.P./424/2016	IDRISH ALI and ANR. Versus STATE OF ASSAM and ANR.	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH	PP, ASSAM
21	Crl.Pet./1332/2019	JYOTINDRA NATH SAHAY Versus TARUN DAS AND 2 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
22	Crl.L.P./22/2021 WITH OFFICE NOTE, LCR 3 FILES(SCANNED COPY) in Crl.A./8589/2021	UNION OF INDIA Versus TAPAN TALUKDAR	MR. B K DAS	
	WITH Crl.A./8589/2021 (Filing Number)	UNION OF INDIA Versus TAPAN TALUKDAR E	MR. B K DAS	
23	Crl.Rev.P./92/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	NUR NOBI AHMED Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	MR T T MONI MR S HUSSAIN MR. S A B KHABIR PP, ASSAM
24	I.A.(Crl.)/528/2021 WITH OFFICE NOTE in Crl.A./6389/2021	SANJAY GUPTA Versus SMT. RUNJUN BORAH AND ANR.	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM

	WITH CrI.A./6389/2021 (Filing Number)	SRI SANJAY GUPTA Versus SMT. RUNJUN BORAH AND ANR. A	MR. M A ISLAM	
25	CrI.A./285/2022 <u>1 Y 11 M 8 D</u> :WITH OFFICE NOTE, LCR 5 FILES WITH I.A.(CrI.)/673/2022 in CrI.A./285/2022	SAMSON SING KATHAR Versus THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MS. A BORA	PP, ASSAM
26	WITH CRL.A(J)/6/2023 <u>1 Y 11 M 8 D</u> :	BIKRAM TERON Versus THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
27	CrI.A./348/2022 WITH OFFICE NOTE, LCR 4 FILES	PRANAB DAS Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH	PP, ASSAM
28	CrI.Pet./613/2022	BIJIT KUMAR BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K MEDHI MR. S K TALUKDAR MR. A B T HAQUE	MR. S BORTHAKUR (R-2) MS. S KAKATI (R-2) PP, ASSAM
29	I.A.(CrI.)/683/2022 WITH LCR 5 FILES in CrI.A./287/2022 WITH CrI.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
30	CrI.Pet./1026/2022 WITH LCR TWO FILES.	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR. DWIPEN SARMAH Versus HEMANTA KUMAR ADHIKARY AND ANR	MR. L R MAZUMDER MR. A ISLAM MR P DAS MR. P JAIN MR A SARMA MR P PRAWAR	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM PP, ASSAM
31	CrI.Pet./1075/2022	NEKIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MS. N SULTANA	PP, ASSAM
32	CrI.A./90/2023 WITH OFFICE NOTE, LCR 6 FILES	BISWAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
33	CRL.A(J)/94/2023 WITH LCR 4 FILES WITH I.A.(CrI.)/767/2023 in CRL.A(J)/94/2023	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
34	CrI.A./248/2023 <u>1 Y 6 M 3 D</u> :	SADDAM HUSSAIN @ GULJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H RAHMAN MR. B CHOWDHURY	PP, ASSAM
35	CrI.A./427/2023 WITH OFFICE NOTE	PRANJAL JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K K DEY MR V K BAROOAH	PP, ASSAM
36	I.A.(CrI.)/553/2023 <u>5 Y 5 M 9 D</u> :WITH OFFICE NOTE, LCR 3 FILES in CrI.A./169/2020 WITH CrI.A./169/2020	ABDUL BATEN, Versus THE STATE OF ASSAM AND ANR	MR. S DAS MRS. B GOGOI MS M BORAH	MR. A PHUKAN(AMICUS CURIAE FOR R-2) PP, ASSAM
37	CrI.Pet./1048/2023 FIXED	ABDUL BATEN Versus THE STATE OF ASSAM AND ANR UTPAL JOYTI BORAH @ BITU BORAH Versus KRISHNALI GOGOI	MR. S DAS MR. M K SHARMA MD S ULLAH MR N K KAKATI MS. RUKMINI BARUA MS. PADMINI BARUA	MR. A PHUKAN(AMICUS CURIAE FOR R-2) PP, ASSAM
38	I.A.(CrI.)/1129/2023 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./428/2023	IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM

	WITH CrI.A./428/2023	IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR S BORGHAIN MS. B DEVI MR. T AHMED MR BAPLU CHAKMA MS S PATAR	PP, ASSAM MS. A THAKURIA (R-2)
39	I.A.(CrI.)/1192/2023 WITH OFFICE NOTE in CrI.A./12196/2023 WITH CrI.A./12196/2023 (Filing Number)	MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. D KONWAR MS A DAS	PP, ASSAM
	WITH CrI.A./12197/2023 (Filing Number)	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. T DEURI	
40	I.A.(CrI.)/1197/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./456/2023 WITH CrI.A./456/2023	UJJAL GHOSH Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
41	CrI.A./178/2024 WITH OFFICE NOTE, CLR 1 FILE(SCANNED COPY)	UJJAL GHOSH Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
42	CrI.A./178/2024 WITH OFFICE NOTE, CLR 1 FILE(SCANNED COPY)	SRI BIREN SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROY MR. S SAHU MR. P KAKATI MS A ROY	MS P BORA (R- 2 & 3) PP, ASSAM
42	I.A.(CrI.)/339/2024 WITH LCR 4 FILES in CrI.A./159/2023 WITH CrI.A./159/2023	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	PP, ASSAM
	WITH I.A.(CrI.)/383/2023 in CrI.A./159/2023	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
43	I.A.(CrI.)/658/2024 in CRL.A(J)/5962/2024 WITH CRL.A(J)/5962/2024 (Filing Number)	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
	WITH CRL.A(J)/5962/2024 (Filing Number)	KESHAR PROJA @ SHEKHAR Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
44	CrI.Pet./782/2024 FIXED	KESHAR PROJA @ SHEKHAR Versus THE STATE OF ASSAM AND ANR (G)	MS B R A SULTANA	
45	CrI.Pet./783/2024 FIXED	NITESH SONI Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
		DINESH SONI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
		HEARING		
46	CrI.A./193/2023 1 Y 3 M 6 D :WITH OFFICE NOTE	BHIM DAS Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH A NEOG MS. NIMISHA SHARMA	PP, ASSAM
		STAY MATTERS		
47	CrI.Pet./1200/2022	ZAHIRUL ALOM SHAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM
48	CrI.Pet./974/2023	BOLIN KONWAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Wednesday,7th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3281/2024	SUNITA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY M INGTI	GA, ASSAM SC, APDCL
2	WP(C)/3840/2024 FIXED	PRABIN DAS Versus BHARAT PETROLEUM CORPORATION LTD AND 6 ORS	MR. A LAL MR A BRAHMA	
3	WP(C)/3843/2024 FIXED	AMBUJA SINGH AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. I ALAM MR. T SK	GA, ASSAM
4	WP(C)/3905/2024	BAKTAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
5	WP(C)/3908/2024	JUNAID AHMED LASKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
6	WP(C)/3915/2024 B/O	M/S GANGADHAR FISHERY CO-OP SOCIETY LTD Versus THE STATE OF ASSAM AND 2 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM SC, FISHERY
7	WP(C)/3926/2024	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS C DAS	SC, FOREST
8	WP(C)/3927/2024	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS C DAS	SC, FOREST
9	WP(C)/3931/2024	CHANDAN DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM DY.S.G.I. SC, BTC SC, REVENUE
10	WP(C)/3938/2024	NIRMAL MUKHERJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL D J CHAKMA	GA, ASSAM SC, GAD SC, PWD

ORDER (IMPLEADMENT OF PARTY)

11	I.A.(Civil)/2275/2024 in Cont.Cas(C)/242/2023	NURUN NEHAR LASKAR Versus R K LASKAR AND ANR	MR. K MIRA MR. H A TALUKDAR	
	WITH Cont.Cas(C)/242/2023	NURUN NEHAR LASKAR Versus BIKRAM KAIRI, I.A.S. AND 3 ORS	MR. K MIRA MR. H A TALUKDAR	MR. K KONWAR (r-2) MR. A BHATTACHARJEE D J CHAKMA
		ADMISSION		
12	WP(C)/7614/2017 FIXED	BOKAJAN CEMENT CORPORATION EMPLOYEES UNION Versus THE UNION OF INDIA and 5 ORS.	MR.R THAKURIA MR.L P SHARMA	GA, ASSAM MR N HASAN, R MR S BORTHAKUR, R MS. S KAKATI, R MD A HASSAN, R MR. C CHAKRAVARTY, R ASSTT.S.G.I.
13	WP(C)/7268/2018 FIXED	MANIKA BAISHYA Versus UCO BANK AND 2 ORS.	MR. R DE MS. D DEVI	
14	WP(C)/7891/2022 FIXED	PREMADA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA	SC, EXCISE DEPTT.
15	WP(C)/8190/2022	M.K ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU MR. U K NAIR (r-4) GA, ASSAM MRS. A GAYAN MR. A BORO (r-4) MR A CHAKRABORTY (r-4) MS N NEWME (r-4) DY.S.G.I.
16	WP(C)/3903/2023 FIXED	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
	WITH WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
18	WP(C)/5290/2023 FIXED	RATUL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
19	WP(C)/5598/2023 B/O	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
20	WP(C)/6426/2023	PRIYODOURSHI CHAKMA AND 136 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	SC, FOREST SC, K A A C SC, REVENUE
21	WP(C)/7041/2023	SANJIB KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MS. T HAZARIKA	GA, ASSAM SC, AFDC
22	WP(C)/711/2024 B/O	ABHIJIT NATH Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, PWD
23	WP(C)/3274/2024	BOLAI ROY Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, APDCL
		ORDERS		
24	WP(C)/685/2019 B/O	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)

25	Cont.Cas(C)/311/2022 FIXED	D2S INFRASTRUCTURE PVT LTD Versus ANURAG GOEL AND 3 ORS	MR M HAQUE G UDDIN MS. P ADHIKARI	MS. R B BORA (R-1) MR. S BORA (R-1) MR P NAYAK (R-4)
26	Cont.Cas(C)/94/2023 FIXED	PANKAJ BORAH AND ANR. Versus M.K. YADAVA, IFS AND ANR.	MR GAURAV R DUTTA	MR. D SAIKIA (R-2) MR. B GOGOI (R-2) MR P NAYAK (R-2) MR A CHALIHA (R-2)
27	Cont.Cas(C)/269/2023 B/O	FULCHAND HOQUE Versus BIKRAM KAIRI AND ORS.	MR. M R KHANDAKAR	MR. J HANDIQUE (r-2) MR. K KONWAR MR. A BHATTACHARJEE (R-1) D J CHAKMA (R-1)
28	Cont.Cas(C)/341/2023 B/O	MOZAFFOR HUSSAIN Versus BIKRAM KAIRI, IAS AND ORS	MR. M R KHANDAKAR	MR. J HANDIQUE MR G BOKALIAL MR. K KONWAR (R-4) MR S DUTTA (R-4)
29	Cont.Cas(C)/640/2023 FIXED	M/S EASTERN AGRO MARKETING AGENCIES Versus DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
30	Cont.Cas(C)/641/2023 FIXED	M/S MERO TRADERS Versus DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
31	Cont.Cas(C)/694/2023 FIXED	KALU UDDIN CHOUDHURY Versus PABAN KUMAR BORTHAKUR AND 7 ORS	MS. D SINHA MR H K J AHMED MR. S N KRISHNATRAYA MR R YASIN P. SWARGIARY MR S.H. CHOUDHURY	MR. M BHAGABATI (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2) MR. D NATH (R-5) MS. M DEVI (R-1) MR. A DAS (R-1) O ASSUMI (R-5)
32	Cont.Cas(C)/154/2024 FIXED	M/S THARAD TRADING CO. Versus JAYANT NARLIKAR AND 2 ORS.	MR. N J GOGOI M.A. BEGUM MS. S DEB	MR. B GOGOI (r-1) MR P NAYAK (r-1) MR A CHALIHA (r-1)
	WITH			
33	Cont.Cas(C)/639/2023	M/S JHURIA READYMADE CENTRE Versus DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
34	Cont.Cas(C)/288/2024 B/O	JUBARAJ DAS Versus PRASANTA BARKAKOTI	J SHARMA G. DAS	
35	I.A.(Civil)/2308/2024 in WP(C)/3706/2019	M/S. R.P. TECHNO AND ENGINEERS AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. P K GOGOI	GA, ASSAM DY.S.G.I. SC, NHIDC SC, CBI
	WITH WP(C)/3706/2019			
		M/S. R.P. TECHNO AND ENGINEERS AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, CBI
36	WP(C)/2967/2024 B/O	QUIPPO OIL AND GAS INFRASTRUCTURE Versus THE OIL INDIA LIMITED AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, I O C
		HEARING		
37	WP(C)/1169/2022 FIXED	MD. JIYAU PASA Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR S HOQUE MR. M DEKA MR S JAFRI	SC, AFC

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
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8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/3922/2019 FIXED	MILAN PAUL Versus THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2 WP(C)/8042/2019 WITH LCR	ZAKIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 WP(C)/302/2020 FIXED, WITH LCR	SAHAR BHANU Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR. P A AHMED MR. D BORA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4 WP(C)/4273/2023 B/O	RABIA KHATUN @ RABIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5 W.P.(CrI.)/23/2024 FIXED	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
6 W.P.(CrI.)/24/2024	ABDUS SAMAD Versus UNION OF INDIA AND 8 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM DY.S.G.I.
7 WP(C)/1203/2024 FIXED, WITH LCR	MD. SULTAN KHAN Versus UNION OF INDIA AND 5 ORS	MR. D K BAGCHI MS. N A CHETIA	GA, ASSAM MRS S BARUAH(CGC) DY.S.G.I. SC, F.T
8 WP(C)/1288/2024 B/O, WITH LCR	RAHELA BIBI @ RAHELA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/2478/2024 FIXED, WITH LCR	MAHUR ALI @ MOHOR ALI @ MD. MEHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/1386/2024 in WP(C)/2478/2024	MAHUR ALI @ MOHOR ALI @ MD. MEHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/3909/2024	MAMTAJ BEGUM Versus THE UNION OF INDIA AND 11 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/3911/2024	NUR JAHAN BEGUM @ NOOR JAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/3913/2024	MD. JAFAR ALI @ ZAFAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/2332/2024 in WP(C)/3913/2024	MD. JAFAR ALI @ ZAFAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/3924/2024	HALIMA KHATOON @ HALIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/3934/2024	JAHAN UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
		ADMISSION		
15	WP(C)/7249/2017 FIXED, WITH LCR	JUBEDA KHATUN @ JUBEDA Versus THE UNION OF INDIA and 4 ORS	MR. Z HAMMAD MR. E AHMED MR. R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/5033/2019 WITH LCR	GOLDAR ALI @ GOLBASHI Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/5155/2019	NURBHANU @ NURBHANU BEGUM @ NURBHANU NESA Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/9319/2019 WITH LCR	CHANCHAL DAS Versus THE UNION OF INDIA AND 7 ORS	MR S DAS MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/765/2020 WITH LCR	CHAKINA KHATUN @ CHAINA BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/766/2020 WITH LCR	SAMS UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

21	WP(C)/998/2020 WITH LCR	ANIMA SEN @ ANIMA RANI SARKAR Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR P K BASU	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/1049/2020 WITH LCR	FULZAN BIBI @ PHULJAN BIBI @ FULJAN BIBI Versus THE UNION OF INDIA AND 6 ORS	MR P BURAGOHAIN MR S C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/1053/2020 WITH LCR 3 FILES	MD. TAHER ALI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR R A AHMED S I AKAND MR. M A MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/1066/2020 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/1145/2020 WITH LCR	REJABUL ISLAM @ RAJU SK. Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR R A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/1181/2020 WITH LCR	RAFIQUL ISLAM Versus UNION OF INDIA AND 5 ORS.	MR. R PHUKAN MR. P TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/1394/2020 WITH LCR 1 FILE	NUR NEHAR @ ANUWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. I AHMED MS R BISWAS MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/2395/2020 WITH LCR	JAHIRA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/2634/2020 WITH LCR	NOORJAHAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI MR. S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/2752/2020 WITH LCR	JAYCHAND ALI @ JAYCHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	WP(C)/2907/2020 WITH LCR	MUSST. ROYMON NESSA Versus THE UNION OF INDIA AND 4 ORS.	MR A A DEWAN MR S PRODhani MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	WP(C)/3091/2020 WITH LCR	SABJAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
33	WP(C)/4285/2020 WITH LCR	NUR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR A N IQBAL MR. S K MUKTAR MR. J S BHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/4750/2020 WITH LCR	TULA BHANU @ TOLA BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/4752/2020 WITH LCR	JALAL UDDIN Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ MS S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

36	WP(C)/5012/2020 WITH LCR	SAMARTTA BHANU @ SHAMARTA BHANU Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	WP(C)/3160/2021 WITH LCR	FALU MIAH Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
38	WP(C)/3491/2021 WITH LCR	LALITA DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA MS. R R SAIKIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	WP(C)/3508/2021 WITH LCR	NIYAT ALI DEWAN @ NIYAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. S RANA MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	WP(C)/3615/2021 WITH LCR	MIRA SAHA DAS @ MIRA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. M A ISLAM MS L DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
41	PIL/54/2022	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB

ORDERS

42	W.P.(CrI.)/32/2022	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
43	I.A.(Civil)/2796/2023 WITH LCR in WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)

HEARING

44	WP(C)/4256/2013 FIXED, WITH IQIRY REPORT	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r-1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I.
45	WP(C)/4201/2017 FIXED, WITH LCR	KISTO RAJBONGSHI Versus THE UNION OF INDIA and 4 ORS	MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
46	WP(C)/4687/2017 FIXED, WITH LCR	PHALANI DAS @ PHANALI DEVI @ PHALANI BALA DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR.F A HASSAN	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/408/2024	KRISHNA DAS Versus RAHUL CHANDRA DAS	MR. A H ALAMGIR	
2	Cont.Cas(C)/410/2024	VIKRAM SINGH CHIB Versus AJAY KUMAR BHATTA AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	
3	Cont.Cas(C)/411/2024	SYED ASHRAF UDDIN Versus J. B. EKKA AND 2 ORS.	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
4	Cont.Cas(C)/412/2024	AZIMUDDIN KHAN Versus SANMUKH JUGANI AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR R HOQUE	
5	Cont.Cas(C)/413/2024	HAJERA KHATUN Versus JAY SHIVANI	MR J ISLAM MR. A. HUSSAIN	
6	WP(C)/3897/2024	TULASHI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, HEALTH SC, FINANCE
7	WP(C)/3898/2024	MINATI KUMAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, HEALTH SC, FINANCE
8	WP(C)/3900/2024	SHYAMALI MURMU Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG SC, BTC SC, FINANCE
9	WP(C)/3903/2024	EX CT MUNIJAR MEENA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
10	WP(C)/3906/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
11	WP(C)/3907/2024	NIRUPAM BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR J LOTH	SC, PWD

12	WP(C)/3914/2024	GAUTAM KR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P A AHMED MR. F A HASSAN MRS. R BARKATAKY	SC, INDUSTRIES AND COMMERCE SC, FINANCE
13	WP(C)/3918/2024	RAVINDRA PRASAD Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.
14	WP(C)/3920/2024	M/370982 EX HAVILDAR/SKT (MEDICAL) BABU A S Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
15	WP(C)/3922/2024	RAJARSHI NARAYAN NEOGI Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA S ISLAM	SC, AG SC, HEALTH
16	WP(C)/3928/2024	ABDUL MANNAN Versus THE STATE OF ASSAM AND 2 ORS	MD. I HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
17	I.A.(Civil)/2155/2024 in WP(C)/1166/2024	JIVENDRA KUMAR, Versus THE UNION OF INDIA AND 8 ORS	MR. R SARMA	MS. R DEVI
	WITH WP(C)/1166/2024	JIVENDRA KUMAR Versus THE UNION OF INDIA AND 7 ORS	MR. R SARMA	MRS. R DEVI DY.S.G.I.
<u>ADMISSION</u>				
18	WP(C)/7695/2018 FIXED	SAHIDUL ALAM Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
19	WP(C)/1149/2020 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR R ISLAM MS AFSANA HUSSAIN MS M DEKA	GA, ASSAM SC, N C HILLS AUTONOMOUS COUNCIL
20	WP(C)/6550/2021 FIXED	TAPAN CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL	SC, PWD ROAD MR. C S HAZARIKA (SC, PERSONAL (B)) SC, AG SC, PWD SC, FINANCE
21	WP(C)/7363/2021 FIXED	SRIMATI ALAY GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH	SC, AG MR. R BORPUJARI (R NO.4) SC, HEALTH
22	WP(C)/1278/2022 FIXED	GUNAWATI PHUKAN HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, PWD
23	WP(C)/2713/2022	DEBAJIT TALUKDAR Versus THE STATE BANK OF INDIA AND 4 ORS	MR G RAHUL MR. D M NATH	MR G JALAN
24	WP(C)/5714/2022	RANJAN KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	MR SISHIR DUTTA (R2 TO R8) MS. S. MOCHAHARI (R2 TO R8) MR. S DUTTA (R2 TO R8) MR S DUTTA (R2 TO R8) ASSTT.S.G.I.
25	WP(C)/6204/2022 FIXED	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
26	WP(C)/6908/2022	KHANIN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG SC, FINANCE
27	WP(C)/557/2023	IMTEYAZ AHMED SIDDIQUI Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.

28	WP(C)/4382/2023 FIXED	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
29	WP(C)/4677/2023 FIXED	MAIMON JITEN MEITEI Versus UNION OF INDIA AND 4 ORS	MS N K DEVI MR N ANIX SINGH	MRS. R DEVI DY.S.G.I.
30	WP(C)/6443/2023	JEEWAN CHANDRA Versus UNION OF INDIA AND 2 ORS.	MS. S BORA MR. P BORAH	MR. A K DUTTA (r-1 to 3) MR. A K DUTTA (r-1 to 3) DY.S.G.I.
31	WP(C)/603/2024	PARSHOTAM DAS @ PURSHOTAM DASS Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
32	WP(C)/653/2024 FIXED	ABHIJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, HEALTH SC, K A A C
33	WP(C)/725/2024	SAJIDA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, AG SC, FINANCE
34	WP(C)/1817/2024 FIXED	REBA KANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR A BORUAH	SC, AG SC, A.H and V. DEPT. SC, FINANCE
35	WP(C)/2211/2024 FIXED	AVATAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E
36	WP(C)/2499/2024 FIXED	RENU PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, AG SC, PWD
37	WP(C)/2795/2024	PRANJAL PROTIM GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, HEALTH
38	WP(C)/2982/2024 FIXED	BIPUL JUWNGMA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
39	WP(C)/2983/2024 FIXED	MAYA BRAHMA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, AG (A AND E) GA, ASSAM
40	WP(C)/2984/2024 FIXED	SITA BASFOR @ SITA BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM SC, AG SC, GMC SC, FINANCE
41	WP(C)/3011/2024 FIXED	PRANATI KALITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. N S THAKURIA MR. G K THAKURIA	SC, AGRI. DEPARTMENT
42	WP(C)/3014/2024 FIXED	RAVI RAJAN TIWARI Versus THE UNION OF INDIA AND 3 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR P R SARMA	MR M R ADHIKARI(R-1) DY.S.G.I.
ORDERS				
43	MC/89/2023 IN CONT. CASE(C)/475/2018(D/O) in Cont.Cas(C)/475/2018	CHANDANA KOCH Versus SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
	WITH I.A.(Civil)/3692/2023	CHANDANA KOCH, Versus SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. D SAIKIA (R-2) MRS D BORAH (R-2)
44	Cont.Cas(C)/310/2024 FIXED	RANJIT KR. MAHANTA Versus ARUNA RAJORIA AND ANR	MR. D BARUAH MR. P K BORDOLOI	

45	WP(C)/1402/2024 B/O	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	MR. A K DUTTA(R-1,2,3) DY.S.G.I.
46	I.A.(Civil)/2089/2024 in WP(C)/1829/2024	KUNDAN PRASAD AND ANR Versus THE UNION OF INDIA AND 2 ORS.	MR. L N DIHINGIA	DY.S.G.I.
	WITH WP(C)/1829/2024	KUNDAN PRASAD AND ANR Versus THE UNION OF INDIA AND 2 ORS.	MR. L N DIHINGIA MR. A K SAHU	MRS. A GAYAN DY.S.G.I.
47	I.A.(Civil)/2130/2024 in WP(C)/1447/2024	RAJINDER KUMAR BHUMBLA AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. L N DIHINGIA	DY.S.G.I.
	WITH WP(C)/1447/2024	RAJINDER KUMAR BHUMBLA AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR. K GOGOI(R-1) MR. K GOGOI(R-1) DY.S.G.I.
48	I.A.(Civil)/2180/2024 in WP(C)/2796/2024	MANOJ KALITA Versus THE STATE OF ASSAM AND 12 ORS	MR M H AHMED I AMIN MR. O ULLAH	SC, P AND R.D. GA, ASSAM SC, P H E
	WITH WP(C)/2796/2024	MANOJ KALITA Versus THE STATE OF ASSAM AND 12 ORS	MR M H AHMED I AMIN MR. O ULLAH	SC, P AND R.D. GA, ASSAM SC, P H E
49	I.A.(Civil)/2219/2024 in WP(C)/4316/2023	NO. JC- 361873A NAIB SUBEDAR CLERK MD. MUNNA Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. B CHAKRAVARTY SC, C.G.C.
	WITH WP(C)/4316/2023	NO. JC- 361873A NAIB SUBEDAR CLERK MD. MUNNA Versus UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. B CHAKRAVARTY DY.S.G.I.
HEARING				
50	WP(C)/7106/2021 FIXED	ABUL HASIM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR P C GOSWAMI MR. P P DAS	GA, ASSAM SC, AG MR. D SARMA (R-6,7) MR. ABU JAHID (R-6,7) SC, ANIMAL HUSBANDRY and VETERINARY DEPT. (R.NOS. 1,2) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
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9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./236/2024	MOHAN BORO BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
2	Crl.A./237/2024	BHOGESWAR DEKA @ BHUGESWAR DEKA Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
ORDERS				
3	CRL.A(J)/43/2023 1 Y 7 M 16 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES WITH I.A.(Crl.)/223/2023 in CRL.A(J)/43/2023	ROHIT GATOWAR Versus THE STATE OF ASSAM AND ANR .	MR UJJAL CHOUDHURY	PP, ASSAM
4	Mat.App./46/2023 FIXED WITH I.A.(Civil)/2529/2023 in Mat.App./46/2023	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY MR. D CHAKRABARTY MS D.CHAKRABARTY	MR A B DEY MR. S SUTRADHAR
5	CRL.A(J)/111/2023 3 Y 8 M 28 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	SUBASH BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	PP, ASSAM
6	CRL.A(J)/129/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES	RAGHU CHETRY Versus THE STATE OF ASSAM	MR UJJAL CHOUDHURY (AMICUS CURIAE)	PP, ASSAM
7	I.A.(Crl.)/397/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, FIXED in Crl.A./164/2023 WITH Crl.A./164/2023	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR. RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

8	WITH CrI.A./204/2023 1 Y 5 M 8 D	MD. SATTAR ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
	WITH I.A.(CrI.)/485/2023 in CrI.A./204/2023	MD. SATTAR ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
9	I.A.(CrI.)/814/2023 WITH OFFICE NOTE, B/O in CrI.A./9030/2023	KISHAN LAL TOSHNIWAL Versus DEEPMONI SAIKIA AND ANR.	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI	MR. P BORA MS K BHATTACHARYYA MS K SARMA PP, ASSAM
	WITH CrI.A./9030/2023 (Filing Number)	KISHAN LAL TOSHNIWAL Versus DEEPMONI SAIKIA AND ANR. B	MR. D K KOTHARI	
10	CRL.A(J)/21/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	KEWAL SINGH CHETRY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY (AMICUS CURIAE)	PP, ASSAM
11	I.A.(CrI.)/171/2024 WITH OFFICE NOTE in CrI.A./1367/2024	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CrI.A./1367/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS	
	WITH I.A.(CrI.)/1368/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS	
12	CrI.A./195/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES)	BIJAY PAN TANTI @ BIJAYA TANTI Versus THE STATE OF ASSAM AND ANR	MS S MEDHI	PP, ASSAM
	WITH I.A.(CrI.)/586/2024 in CrI.A./195/2024	BIJAY PAN TANTI @ BIJAYA TANTI Versus THE STATE OF ASSAM AND ANR	MS S MEDHI	PP, ASSAM
13	I.A.(CrI.)/469/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, B/O in CrI.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
	WITH CrI.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
14	I.A.(CrI.)/483/2024 in CrI.A./4290/2024	SUREN KHODAL Versus THE STATE OF ASSAM AND ANR.	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM
	WITH CrI.A./4290/2024 (Filing Number)	SUREN KHODAL Versus THE STATE OF ASSAM AND ANR	MR B SHARMA	
	WITH I.A.(CrI.)/4292/2024 (Filing Number)	SUREN KHODAL Versus THE STATE OF ASSAM AND ANR	MR B SHARMA	
15	I.A.(Civil)/2225/2024 in Mat.App./14416/2022	XXXXXXX Versus XXXXXXX	MR. P MAHANTA	
	WITH Mat.App./14416/2022 (Filing Number)	XXXXXXXXX Versus XXXXXXXXX	MR. P MAHANTA	
	WITH I.A.(Civil)/3779/2022	XXXXXXXXX Versus XXXXXXXXX	MR. P MAHANTA MR. R B GOHAIN	

HEARING

16	CRL.A(j)/35/2022 2 Y 7 M 21 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	BHAITI SUREN Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
17	CRL.A(j)/37/2022 2 Y 6 M 26 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	BISHU DHALI AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MR B M DEKA (O.P./INFORMANT)) PP, ASSAM
18	CRL.A(j)/39/2022 3 Y 5 M 18 D :WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES, P.B. - 2	NIRANTAN BORA Versus THE STATE OF ASSAM AND ANR.	MR. R D BHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1009/2024 WITH OFFICE NOTE, FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
	WITH I.A.(Civil)/1126/2024 in WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR Versus GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
2	WP(C)/3024/2024 FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN	GA, ASSAM SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 07/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 7th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2219/2024	MOTILAL MANDAL Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
2	Bail Appln./2294/2024	PABAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
3	Bail Appln./2298/2024	ROFIQUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
MOTION				
4	Crl.Rev.P./233/2024	KARUNA KALITA AND 2 ORS Versus JANAKI DEKA	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	WITH I.A.(Crl.)/664/2024 in Crl.Rev.P./233/2024	KARUNA KALITA AND 2 ORS Versus JANAKI DEKA	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	
5	Crl.Rev.P./293/2024 B/O	MUZAMMEL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
6	Crl.Pet./775/2024	SMT. TEMSUSENLA AND ANR Versus UNION OF INDIA AND ANR	S BORGHAIN MR BAPLU CHAKMA	SC, CUSTOMS
7	Crl.Pet./833/2024	KANKAN KR NATH Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
8	Crl.Pet./909/2024 B/O	SHIBIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	PP, ASSAM
9	Crl.Pet./918/2024 B/O	SHIBIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	PP, ASSAM

10	Crl.Pet./922/2024 B/O	L JAYANANDA SINGH Versus THE STATE OF ASSAM AND ANR	MR S DAS	PP, ASSAM
11	Crl.Pet./928/2024	ARUN KUMAR GUPTA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K BHATTACHARYYA	PP, ASSAM
12	AB/2047/2024	ISLAM ALI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
13	AB/2049/2024 B/O	NRIPEN BORDOLOI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
ADMISSION				
14	Crl.Pet./109/2022 WITH LCR 1 FILE(SCANNED COPY)	MD. NEKIBUL HUSSAIN CHOUDHARY AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH MR. A IKBAL MRS. M NATH	MR. JYOTIRMOY ROY (r-2) MR. R HAZARIKA (r-2) MR D DAS (r-2) MS E NATH (r-2) PP, ASSAM
15	Crl.Rev.P./262/2023 WITH LCR 1 FILE, FIXED	MD. H M MURTAZA LASKAR Versus MD. ASRAFUL HOQUE LASKAR	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY
16	Tr.P.(Crl.)/13/2024 WITH LCR 1 FILE(SCANNED COPY)	SHILADITYA SWARGIARY Versus NIKITA SWARGIARY	MR B DEORI	MR. M KHAN MS J AKTAR
17	Crl.Pet./357/2024 WITH LCR 1 FILE(SCANNED COPY)	POTURUN NESSA CHOUDHURY Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
18	Crl.Pet./608/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	AKHLAI UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
19	Crl.Pet./726/2024 WITH LCR 1 FILE(SCANNED COPY)	BIPUL DAS GUPTA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. SURAJIT DAS (R-2) MR SARFRAZ NAWAZ (R-2) PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./2156/2024 FIXED	NUR NEHAR Versus THE STATE OF ASSAM	MR. S Ali MD S HUSSAIN	PP, ASSAM
21	Bail Appln./2163/2024 FIXED	MD MEHER ALI @ ABDUL Versus THE STATE OF ASSAM	MR S K SARKAR MS S BAYAN MS R KALITA	PP, ASSAM
BAIL HEARING				
22	AB/4243/2023	ABINASH DAS Versus STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
23	AB/568/2024 FIXED	SAHAJAHAN ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
24	AB/1228/2024 FIXED	MD. MOSRAFE MURTAZA AHMED (MINOR) Versus THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM
25	AB/1343/2024 FIXED	ABDUL JALIL AND 3 ORS Versus THE STATE OF ASSAM	T A LASKAR	MS M NIROLA (INFORMANT) PP, ASSAM
26	AB/1401/2024 FIXED	INTAZ ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM

27	AB/1405/2024 FIXED	HIRANYA PATHAK Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	PP, ASSAM
28	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
29	AB/1559/2024 FIXED	UMME SALMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
30	AB/1587/2024 FIXED	FARMAN ALI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
31	AB/1728/2024 FIXED	JURAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MR. A SARMA MR J P CHAUHAN MS. T BEGUM	PP, ASSAM
32	AB/1789/2024 FIXED	TASIRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
ORDERS				
33	I.A.(CrI.)/347/2021 BA 1161/2021(D/O), WITH CASE RECORD(SCANNED COPY) in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
34	CrI.A./272/2022 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1	MANUJ DAS Versus THE STATE OF ASSAM AND ANR.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
35	CrI.A./91/2024 WITH OFFICE NOTE, LCR 4 FILES	LAKHI DEV SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MR. A BURAGOHAIN MR. G BORA	PP, ASSAM
	WITH I.A.(CrI.)/306/2024 in CrI.A./91/2024	LAKHI DEV SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MR. A BURAGOHAIN MR. G BORA	PP, ASSAM
36	I.A.(CrI.)/91/2024 WITH LCR (THREE FILES). in CrI.A./27/2024	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
	WITH CrI.A./27/2024	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR N J DAS MR. B DEKA MS P BARUAH S AZIZ MR P PRAWAR MR Y KOTHARI MR S.K. KASHYAP MS N T MANPOONG MR. N KOTHARI	MR. D K DAS (r-2) PP, ASSAM
37	CrI.Pet./328/2024	PULAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM
38	I.A.(CrI.)/347/2024 WITH OFFICE NOTE, LCR 6 FILES in CrI.A./106/2024	SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM

	WITH CrI.A./106/2024	SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
39	I.A.(CrI.)/530/2024 WITH OFFICE NOTE, B/O in CrI.A./174/2024	RAMAKANTA GAYARI Versus CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
	WITH CrI.A./174/2024	RAMAKANTA GAYARI Versus CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
40	CrI.Pet./588/2024	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
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9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 7th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Intest.Cas./3/2024	SAMSUDDIN AHMED Versus ABU AHSAN IFTIKHAR UDDIN AHMED HAZARIKA AND ANR	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	
2	Tr.P.(C)./65/2024	SIMU MAZUMDER Versus CHANDAN MAZUMDER	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
3	Tr.P.(C)./66/2024	NASIMA KHAN Versus MD. JAMIR KHAN	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	
4	CRP/81/2024	BIKASH CHANDRA PRADHANI Versus THE STATE OF ASSAM AND ANR	MR D KALITA	GA, ASSAM SC, REVENUE
5	CRP(IO)/283/2024	RINAMONI DUARAH GOHAIN @ RINA GOHAIN AND ANR Versus BUBUL DAS AND ANR	MR. A K GUPTA MR. R S MISHRA	
6	CRP(IO)/284/2024	MD. SURAT ALI SK Versus ASHRAF ALI AND 12 ORS.	MR. S ISLAM MR A HAWARI A R MONDAL	
7	CRP(IO)/285/2024	DIPANKAR BORO Versus BABITA BHAGAWATI	MR Z MUKIT MR. A SATTAR S CHOUDHURY	
8	Cont.Cas(C)/409/2024	RUPJYOTI KALITA @ GOGOI Versus S. K. TRIPATHI	MR N SARMA MR. D CHETIA MS. P K DEVI	
ADMISSION				
9	CRP/144/2023 WITH LCR, FIXED	RADHAKANTA SINHA AND 5 ORS. Versus THE UNION OF INDIA AND ANR.	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR S BORA	MR. B K DAS SC, NF RLY
10	Test.App./7/2024	ON THE DEATH OF NARAYAN SARMA HIS LEGAL HEIRS DARSHANA SARMA AND ORS Versus DIGANTA SARMA AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	

11	MACApp./297/2024 B/O	THE NEW INDIA ASSURANCE CO LTD Versus SAHERA KHATUN AND 5 ORS	MRS B ACHARYA MR. A ACHARYA	MR. K I MAZUMDER MR B CHANDA (r-1 to 4)
	WITH I.A.(Civil)/1866/2024 in MACApp./297/2024	THE NEW INDIA ASSURANCE CO LTD Versus SAHERA KHATUN AND 5 ORS	MRS B ACHARYA MR. A ACHARYA	MR. K I MAZUMDER MR B CHANDA (r-1 to 4)
12	MACApp./384/2024	NATIONAL INSURANCE COMPANY LIMITED Versus JUN MONI CHAMUA AND 2 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/2337/2024 in MACApp./384/2024	NATIONAL INSURANCE COMPANY LIMITED Versus JUN MONI CHAMUA AND 2 ORS.	MR T KALITA MR. A KAKATI	
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1161/2024 WITH CASE RECORD(SCANNED COPY)	ABUL KHAYER MD. SIDDIQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	Bail Appln./1900/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SOURAV GOENKA @ AGARWAL Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/1617/2024 FIXED	SHAHADAT ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR A HAI	PP, ASSAM
16	AB/1659/2024 FIXED	UMESH BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL (R2) PP, ASSAM
17	AB/1672/2024	SATENDRA NATH ROY Versus THE STATE OF ASSAM	MR. R SARMA MS. S. BISWAS	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
18	RSA/214/2023	ROHIZUDDIN MONDAL AND 6 ORS Versus REJUWAN AHMED AND ORS.	MS C MEDHI MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	
	WITH I.A.(Civil)/3633/2023 in RSA/214/2023	ROHIZUDDIN MONDAL AND 6 ORS Versus REJUWAN AHMED AND ORS.	MS C MEDHI MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	
19	RSA/127/2024	ROHIT KONWAR Versus BHOLA SAIKIA AND 2 ORS.	SADHAN KALITA MR P DAS GUNJAN DAS	
	WITH I.A.(Civil)/2114/2024 in RSA/127/2024	ROHIT KONWAR Versus BHOLA SAIKIA AND 2 ORS.	SADHAN KALITA MR P DAS GUNJAN DAS	
20	RSA/146/2024	SAMESWAR BRAHMA Versus FWISALI NARZARY AND ANR	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	
21	RSA/147/2024	GOPAL BORKAKOTY Versus NANDAN BORKAKOTY AND 4 ORS	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	
	WITH I.A.(Civil)/2336/2024 in RSA/147/2024	GOPAL BORKAKOTY Versus NANDAN BORKAKOTY AND 4 ORS	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	

ORDERS

22	MFA/153/2003 WITH LCR	NATIONAL INSURANCE CO LTD Versus DURGESWAR NEOG	MR.P MAHANTA	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN
23	MFA/100/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. AMIR ALI @ AMIR and ORS	MR.N C DAS MR.G BAISHYA MR.R GOGOI	
24	CRP/217/2012 CAVT. NO. 534/2012	AGARWAL TEA COMPANY Versus ON THE DEATH OF SAILENDRA KUMAR SAIKIA, HIS LEGAL HEIRS and ORS	MR.K AGARWAL MR.N DEKA MR.M CHETIA MR.D DEKA MISS G BAJAJ	MR.C BARUAH MR.P J SAIKIA MR.D BARUAH MR.A K GUPTA MR.B BARUAH MS.J BEGUM FOR CAVEATOR
25	MFA/13/2013	NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	
26	RSA/134/2013 WITH LCR, B/O	SANJIB DUTTA AND 4 ORS Versus SARALA DUTTA AND 8 ORS	MS.P GOSWAMI MR.G BAISHYA MR.T ISLAM	MR.M K SHARMA MR.C GOSWAMI
27	MC/2771/2014 SA 70/1998(D/O) in SA/70/1998	ABANI KR. BORA and ORS. Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR. S K CHAKRABORTY MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.B N DEKA MR.S SENAPATI MR.R R KALITA
	WITH MC/2772/2014	ABANI KR. BORA and ORS. Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.R R KALITA MR.B N DEKA MR.S SENAPATI
	WITH MC/2773/2014	ABANI KR. BORA and ORS. Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS - SMTI REEMA SAIKIA and ORS	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.S SENAPATI MR.B N DEKA MR.R R KALITA
	WITH MC/2774/2014	ABANI KR. BORA and ORS. Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS -SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.B N DEKA MR.S SENAPATI MR.R R KALITA
	WITH MC/2775/2014	ABANI KR. BORA and ORS. Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS -SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.S SENAPATI MR.R R KALITA MR.B N DEKA
28	I.A./798/2015 in RSA/248081/2015	JELEKA BIBI and 8 ORS, Versus NASIMUDDIN and 4 ORS,	MS.N THAPA MR.B SINHA	
	WITH RSA/248081/2015 (Filing Number)	JELEKA BIBI and 8 ORS Versus NOSIMUDDIN and 4 ORS		
29	CRP(IO)/72/2018	BISWA NATH SARMAH Versus M/S. MARBLE AND TILES SHOPPEE AND 2 ORS.	MS. N MODI MR. S DUTTA (SR. ADV) MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. T C DAS MR. T C DAS MR. P SARMA MR. P SARMA MR. P K BAJAJ MR. P K BAJAJ MR. S KHAN MR. S KHAN
30	RSA/251/2018	SURENDRA SHARMA Versus INDRA BHUSAN SHARMA AND 7 ORS	MR. P J SAIKIA MR. A K GUPTA	MR. D DAS SR. ADV (R1, R2) MR S KHOUND (R1, R2) MS. N BORAH (R1, R2)

	WITH I.A.(Civil)/3076/2018 in RSA/251/2018	SURENDRA SHARMA Versus INDRA BHUSAN SHARMA AND 7 ORS	MR. P J SAIKIA MR. A K GUPTA	
31	I.A.(Civil)/2963/2019 in RSA/63/2008 (D/O), WITH LCR in RSA/63/2008	SANDESWARI MEDHI Versus RAMPAL ROY and 4 ORS	MR. A K PURKAYASTHA	
32	I.A.(Civil)/3686/2019 in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
	WITH CRP/360/2015	HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and 8 ORS.	MR.S R GOGOI MR.H BARUAH MR.N K DEKA MRSP R MAHANTA	MR.B K SARMAR-1TO3 MR.R C PAUL(R-1TO3)
	WITH I.A.(Civil)/3687/2019 in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
	WITH I.A.(Civil)/3688/2019 in CRP/360/2015	HEM CHANDRA BORO and 2 ORS. Versus BHUBANESWAR BORO and ORS.	MR H BARUAH	MR. B K SARMA MR. R C PAUL
33	CRP(IO)/39/2022	DIPJYOTI SAHARIA AND ANR Versus PURABI MEDHI AND 5 ORS	MR. T ISLAM MR. D MAZUMDAR MS K DAS	MR. R DE (r-6)
	WITH CRP(IO)/40/2022	DIPJYOTI SAHARIA AND ANR Versus MANORAMA MEDHI AND 5 ORS	MR. T ISLAM MR. D MAZUMDAR MS K DAS	MR. R DE (r-6)
35	FAO/59/2022 WITH LCR	SHANKAR LAL BHAJANKA Versus AMIT KUMAR AGARWAL AND 4 ORS.	MR G KHANDELIA MR. K DEKA	MR A NATH (r-5) DR ANKIT TODI (r-5) MR S SANCHETI (r-1) MR. A SANCHETI (r-1) MR. R C SENCHETI (r-1)
	WITH I.A.(Civil)/3625/2022 in FAO/59/2022	SHANKAR LAL BHAJANKA Versus AMIT KUMAR AGARWAL AND 4 ORS.	MR G KHANDELIA MR. K DEKA	
36	WITH Cont.Cas(C)/38/2023	SHANKAR LAL BHAJANKA Versus AMIT KUMAR BHAJANKA AND ANR.	MR G KHANDELIA MR. K DEKA MS N KALITA	MR. R K JAIN (R2) MR S SANCHETI (r-1) MR. A SANCHETI (r-1) TULIKA BORAH (R2) MR. R C SENCHETI (r-1)
37	MACApp./354/2022 WITH LCR, B/O	SRI BUDDESHWAR BORAH @ LULU BORAH Versus SRI HASMAT ALI and 2 ORS	MR.A SAHAD MR.J B SAIKIA MR.D HALOI	MS. L SARMA
38	CRP/129/2023	PANNA NEEDHAM @ PANA NIDHAM Versus MARTHYA NEEDHAM AND 5 ORS.	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	MR. K KALITA (R1-6) MR. R KALITA MR. A DHAR MR P DOLEY (R1-6)
39	CRP(IO)/293/2023	RAMESH CHANDRA DAS Versus LAKHI KANTA SUTRADHAR	MD. B HUSSAIN MS NEELAM MR A H TOUFIQ	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH
40	CRP(IO)/297/2023	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2)
41	WITH CRP(IO)/267/2023	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2)

42	I.A.(Civil)/1813/2023 FIXED in MFA/13547/2022 WITH MFA/13547/2022 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus SATTAR ALI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		NEW INDIA ASSURANCE COMPANY LTD. Versus SATTAR ALI AND ANR. A	MS. R D MOZUMDAR	
43	I.A.(Civil)/2262/2023 in RSA/6235/2023 WITH RSA/6235/2023 (Filing Number) WITH I.A.(Civil)/6237/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY MR. M ISLAM MS. R CHOUDHURY MS. R CHOUDHURY	MS. B CHOUDHURY (R-1 TO 1.4 MR. P. CHOUDHURY (R-1 TO 1.4 J DAS (R-1 TO 1.4
44	RSA/6144/2023 (Filing Number) WITH I.A.(Civil)/1484/2023 WITH I.A.(Civil)/6146/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY MS. R CHOUDHURY MR. M ISLAM MS. R CHOUDHURY	MS. B CHOUDHURY MR. P. CHOUDHURY
45	I.A.(Civil)/3573/2023 in FAO/13539/2023 WITH FAO/13539/2023 (Filing Number)	CHIRAT RAM RABIDAS Versus BAN HAZARIKA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB MR. S CHAUHAN	
46	I.A.(Civil)/1392/2024 FIXED in CRP(IO)/57/2024 WITH CRP(IO)/57/2024	DIPIKA SHYAM, Versus PROTIM SHYAM PROTIM SHYAM Versus DIPIKA SHYAM	MR. S N TAMULI MR. S DASGUPTA MR. I A TALUKDAR	MR S DASGUPTA MR. S N TAMULI MS. A BEGUM
47	I.A.(Civil)/1650/2024 WITH LCR in RSA/248/2010 WITH RSA/248/2010	ON THE DEATH OF TILAK HIRA Versus HANU HIRA, TILAK HIRA and 4 ORS Versus HANU HIRA	S CHOUDHURY MR.Z MUKIT MR.A SATTAR MR.P SINGH	MR.A K SARKAR MR.B GOGOI

WITH
[I.A.\(Civil\)/1648/2024](#)
in RSA/248/2010

ON THE DEATH OF TILAK HIRA
Versus
HANU HIRA

S CHOUDHURY

WITH
[I.A.\(Civil\)/1649/2024](#)
in RSA/248/2010

ON THE DEATH OF TILAK HIRA
Versus
HANU HIRA,

S CHOUDHURY

48 [I.A.\(Civil\)/2001/2024](#)
W.P.(CRL.) 37/2023(D/O)
in W.P.(CrI.)/37/2023

ANJALI BORGHAIN
Versus
THE STATE OF ASSAM AND 2 ORS

MR. INDERJEET SINGH

GA, ASSAM
MS SWATI SHARMA(R-2)

49 [I.A.\(Civil\)/2240/2024](#)
in FAO/50/2023 (D/O), FIXED
in FAO/50/2023

SURENDRA KUMAR MITTAL
Versus
SAYED KAMALUDDIN AHMED AND 4 ORS

MR G N SAHEWALLA
MR G N SAHEWALLA
MR M SAHEWALLA
MS T J SAHEWALLA

S ALI

HEARING

50 [RSA/175/2012](#)
CAVT. NO. 856/2012
WITH LCR, B/O

BIRENDRA KUMAR SAIKIA
Versus
AJIT CHANDRA BORA

MR.K N CHOUDHURY
MR.M MAHANTA
MR.A DHAR
MRK K DAS

MR.M K SHARMA
FOR CAVEATOR
MR.C GOSWAMI

STAY MATTERS

51 [Tr.P.\(C.\)/24/2024](#)
FIXED

NATIONAL INSURANCE CO LTD
Versus
RAMILA RABHA AND 3 ORS

JONA DEVI
MS. S CHAKRABORTY
MR C PHUKAN
A. N. H PHOM

MR. R GOSWAMI(R-1,)
B DUTTA(R-1,)

52 [Tr.P.\(C.\)/50/2024](#)
FIXED

DOLEE KALITA
Versus
MANAJ KUMAR BAISHYA

MR. M BORAH
MS B BORA

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/414/2024	FAIJUR RAHMAN Versus SUMIT SATTAWAN	MR. R Deka S I AKAND	
2	WP(C)/3831/2024 FIXED	NIMAI CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	DR G J SHARMA MR S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, REVENUE
3	WP(C)/3910/2024	AURORA FINE ARTS Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
4	WP(C)/3912/2024	CONSTRUCTION CATALYSERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
5	WP(C)/3916/2024	M/S. HINDUSTAN CONSTRUCTION COMPANY LIMITED. Versus THE UNION OF INDIA AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, FINANCE AND TAXATION DY.S.G.I.
6	WP(C)/3919/2024	SKIPPER LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
7	WP(C)/3933/2024	CONSTRUCTION CATALYSERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
8	WP(C)/3937/2024	RASID AHMED LASKAR ALIAS RASHID AHMED LASKAR Versus THE NATIONAL HIGHWAYS AUTHORITY OF INDIA AND 6 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, P AND R.D. GA, ASSAM SC, NHAI
9	WP(C)/3939/2024	BOGEN OZA Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MR. N ISLAM MS S PARBIN	GA, ASSAM SC, REVENUE
ADMISSION				
10	Co.Pet./16/2004 FIXED	ART PRINTING HOUSE Versus NATIONAL PLYWOOD INDUSTRIES LIMITED	MS. K YADAV MS S KEJRIWAL MR. R L YADAV	MR. M KATAKI

11	WP(C)/5552/2018	TAKMINA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID MR. M HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
12	WP(C)/6559/2021	THE ASSAM PHARMACY COUNCIL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, HEALTH
13	WP(C)/3079/2022 FIXED	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
	WITH			
14	WP(C)/2744/2022 CAVT. NO. 04352/022,	CHITRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
	WITH			
15	WP(C)/6026/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
16	WP(C)/4228/2022	TIKEN KALITA Versus THE STATE OF ASSAM AND 10 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	GA, ASSAM MR S KHOUND (R-7 TO 11) MS. N BORAH (R-7 TO 11) SC, NHIDC SC, REVENUE
17	WP(C)/92/2023	THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	MR. R P KAKOTI SR. ADV. (r-7) MR. S D PURKAYASTHA (R1-R3) MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT
18	WP(C)/289/2023	NAJIR ISLAM@NOZRUL ISLAM AND 4 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	SC, P AND R.D. GA, ASSAM MR A HAWARI (R7) SC, REVENUE
19	WP(C)/634/2023 FIXED	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
20	WP(C)/1164/2023 FIXED	BANK OF INDIA Versus M/S MURULI HARDWARE AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. R DUBEY(R-4) MR. D MAZUMDAR (r-3) MS. S KANUNGOE (r-3) MS. J CHETTRY (r-3) MR. S K CHOUDHURY (R-4)
21	WP(C)/1369/2023	NABIN CHANDRA BORAH Versus THE STATE OF ASSAM AND 10 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	SC, PWD ROAD GA, ASSAM SC, GMC SC, PCB

22	WP(C)/1651/2023 FIXED	SRI SRI MADAN MOHAN GOHAI THAN SATRA AND 5 ORS Versus M/S KSEPYA ENVIRONMENT MANAGEMENT PRIVATE LIMITED AND 19 ORS	MR B SINHA MRS DIPANJALI BORPUJARI MR K K MEDHI	MR. P K GOSWAMI (R-1 AND 3) GA, ASSAM MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MR. M K DAS(R-16,19) MR B P BORAH(R-1 AND 3) MR. U S BORA(R-16,19) MR P J DUTTA (R-1 AND 3) MR R S RONGHANG (R-1 AND 3) B. CHETRY (R-16,19) DY.S.G.I. SC, PCB
23	WP(C)/1671/2023	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM DY.S.G.I. SC, NHIDC
24	WP(C)/1728/2023	ALI REJA OSMANI Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER A. CHISHI M. GOLD	GA, ASSAM MR. P K DEKA MR. P DAIMARY MR. R. KARIM SC, HEALTH
25	WP(C)/1887/2023	PREM CHAND PRASAD SHAH Versus THE STATE OF ASSAM AND 3 ORS	MR B AGARWAL MR A KAKOTI MS S BORA	GA, ASSAM MR. S S ROY (R 4) MR M CHETIA (R 1, 2, 3)
26	WP(C)/3021/2023	ESTEEM BUS OWNERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, TRANSPORT
27	WP(C)/4060/2023	HINDUSTAN UNILEVER LTD Versus UNION OF INDIA AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR. S C KEYAL , SC, GST DY.S.G.I.
28	WP(C)/4295/2023 FIXED	CHANDRA KUMAR CHAKMA AND 78 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. D K BAGCHI (LEGAL AID COUNSEL) MS P TAMULI	GA, ASSAM MR. A H ALAMGIR (r-8) SC, FOREST
29	WP(C)/5507/2023	SMTI JINA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM MS G HAZARIKA, SC REVENUE, (R-1) MS. M BARMAN, GA,ASSAM (R-3-6) MR A CHALIHA, SC, FINANCE DEPT (R-2) SC, REVENUE SC, FINANCE
30	WP(C)/5820/2023	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS .	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS V V THANYU MS S JAIN	SC, REVENUE
31	WITH WP(C)/5817/2023	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE

32	WP(C)/6734/2023	MOMINA KHATUN AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM MR D C NATH (r-11) MR. M MONDAL (r-11) Ms. R. R. BORAH(R-10) MR. A A R KARIM (R-10) MS G.PURI(R-10) MR. A DEB(R-10) SC, REVENUE SC, FINANCE SC, P H E
	WITH			
33	WP(C)/6669/2023	MOFACCEL KHA Versus THE STATE OF ASSAM AND 10 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM MR D C NATH (R-2,3 AND 4,11) MR. M MONDAL (r-11) Ms. R. R. BORAH(R-10) MR. A A R KARIM (R-10) MS G.PURI(R-10) MR. A DEB (R-10) SC, REVENUE SC, FINANCE SC, P H E
34	WP(C)/1638/2024	NORTH EASTERN BUDDHIST CULTURAL ASSOCIATION AND 3 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR A DAS	GA, ASSAM MR. G PEGU (r-1) DY.S.G.I.
	WITH			
35	WP(C)/1641/2024	INTEGRATED DEVELOPMENT ASSOCIATION AND 17 ORS Versus THE UNION OF INDIA AND 14 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MRS. R DEVI DY.S.G.I.
36	WP(C)/2244/2024 B/O	MOTALEB BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA	SC, FINANCE AND TAXATION
37	WP(C)/2695/2024 FIXED	KAMAIAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
38	WP(C)/2865/2024 FIXED	SRI DINESH KUMAR SHARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
39	WP(C)/3235/2024	MD. SULTAN ALI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM SC, REVENUE
		ORDERS		
40	WP(C)/5530/2022 B/O	SUKHENDU PAUL Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR. C K S BARUAH SC, RAILWAY MR. ANIX SINGH, SC, IRCTC
41	Cont.Cas(C)/25/2024 FIXED	MARIGOLD COMPU PRINT Versus NARENDRA KR SHAH, IAS	MR D K DEY MS T DEBNATH	
42	MC/51/2024 IN WP(C)/1067/2023 (D/O) in WP(C)/1067/2023	BIMALA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, REVENUE SC, FINANCE
43	Cont.Cas(C)/336/2024	KALPANA DAS BASU Versus BARNALI DEKA AND 2 ORS.	MR. S CHAMARIA MR M M ZAMAN	MR. R BORA(R-2,3)
44	WP(C)/1563/2024	IKBAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH

45	I.A.(Civil)/1686/2024 FIXED, IN WP(C)/249/2021 (D/O) in WP(C)/249/2021	MD. SAMSHUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MD. A SAHAD MR. M H ALI MR. M H ALI	GA, ASSAM
46	I.A.(Civil)/2303/2024 in WP(C)/1479/2024	THE NATIONAL HIGHWAY AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus PELE KHEZHIE AND 6 ORS	MR. R K TALUKDAR	MR J KALITA
	WITH WP(C)/1479/2024	PELE KHEZHIE Versus THE STATE OF ASSAM AND 6 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, NHIDC SC, K A A C
47	WP(C)/2483/2024 B/O	PRASANTA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	SC, GMC SC, G M D A
48	WP(C)/3409/2024 FIXED	DHRUBAJYOTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. M AHMED MD I H LASKAR	GA, ASSAM
		HEARING		
49	WP(C)/7717/2022 FIXED AT 2 PM	M/S MAYUR STONE CRUSHER Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, FOREST
50	WP(C)/6069/2023 FIXED	BADIYUT ZAMAL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
	WITH I.A.(Civil)/164/2024 in WP(C)/6069/2023	SAHA ALOM TALUKDAR, Versus THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./2232/2024	KAIMUR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
2	Bail Appln./2233/2024	ABU SAMER @ ABU SAMA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
MOTION (BA)				
3	Bail Appln./2299/2024	AMAN SAH @ AMAN VERMA Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
4	Bail Appln./2300/2024	MD. ASHADUL ISLAM AND ANR Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM
MOTION				
5	Crl.Pet./804/2024	NARAYAN DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
6	Crl.Pet./915/2024 B/O	L JAYANANDA SINGH Versus THE STATE OF ASSAM AND ANR	MR S DAS	PP, ASSAM
7	AB/1295/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. Z KHALID MS S Z HAYAT	PP, ASSAM
8	AB/1941/2024	RUPCHAN ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
ADMISSION				
9	Crl.Rev.P./245/2024 FIXED	DEBASHIS PAUL Versus SMTI. BANHISIKHA PAUL DEB	MR H BETALA MR C KUMAR MR. K KASHYAP MS. V RAI	
BAIL HEARING (BA)				
10	Bail Appln./2914/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD MOSTAFA ALAM @ MOSTAFA SK Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM

11	Bail Appln./1364/2024 WITH CASE RECORD(SCANNED COPY)	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
12	Bail Appln./1408/2024 WITH CASE RECORD(SCANNED COPY)	LALSANGZO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	Bail Appln./1542/2024 FIXED	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	PP, ASSAM
14	Bail Appln./1584/2024 WITH CASE RECORD(SCANNED COPY)	CHANDAN BORAH Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR S DAS	
15	Bail Appln./1671/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	DHARMENDRA SINGH AND ANR. Versus UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, DRI
16	Bail Appln./1783/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AKTAR HUSSAIN @ AKHTAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
17	Bail Appln./1857/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
18	Bail Appln./1870/2024 WITH OFFICE NOTE	LAKSHMI NATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM
19	Bail Appln./1922/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AFZAL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
20	Bail Appln./1960/2024 WITH OFFICE NOTE, FIXED	JAYANTA BHOUMIK @ BANIA Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM	PP, ASSAM
21	Bail Appln./2030/2024 FIXED	SALIM UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
22	WITH Bail Appln./1943/2024	NASIR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM S N ULLAH MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
23	Bail Appln./2064/2024 FIXED	MD. ALAL UDDION @ ALAL UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
24	Bail Appln./2067/2024 FIXED	ABU TAHER Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
25	Bail Appln./2069/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAKESH KOCH Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
26	Bail Appln./2071/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SHAMS UDDIN @ SAMS UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA	PP, ASSAM
27	Bail Appln./2077/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	DIPAK HATIBORUAH @ DIBRA ASOM Versus THE STATE OF ASSAM	MR G ALAM MR S R A NASER MR S AHMED MR S A MUSSABIR	PP, ASSAM
28	Bail Appln./2100/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RIJUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM

29	Bail Appln./2102/2024	RIASUL AHMED @ ROSIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
30	Bail Appln./2106/2024 WITH OFFICE NOTE	KRISHNA MANDAL Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
31	Bail Appln./2107/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GULFAM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
32	Bail Appln./2119/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD HABIBAR RAHMAN @ MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
33	Bail Appln./2150/2024 FIXED	ABDUL MOTALEB SK Versus THE STATE OF ASSAM	MS M DAS MR. S MOLLAH	PP, ASSAM
BAIL HEARING				
34	AB/3610/2023	PRAVEEN KUMAR JAIN Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
35	AB/286/2024 FIXED	NABAJIT KALITA ALIAS GANESH AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
36	AB/349/2024	JITENDRA KR SAH Versus THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
37	AB/409/2024 FIXED	ANUP SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM
38	AB/520/2024 WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
39	AB/538/2024 BA 630/2024(D/O), FIXED	SOFIQU ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
40	AB/630/2024 WITH CASE RECORD(SCANNED COPY)	SABED ALI @ SABED ALI KHAN Versus THE STATE OF ASSAM AND ANR	MR G U AHMED MR. R ISLAM	MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
41	AB/735/2024	SHYAM NARAYAN PRASAD Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MS. P BORAH	PP, ASSAM
42	AB/1122/2024 AB 1090/2024(D/O), WITH OFFICE NOTE	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
43	WITH AB/1311/2024	MONIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
44	AB/1221/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

45	AB/1630/2024 FIXED	DHARMESWAR MEDHI AND ANR Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
46	AB/1652/2024 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
47	AB/1726/2024 FIXED	ABDUL HALIM Versus THE UNION OF INDIA	MR. M KHAN MS J AKTAR K MAINUDDIN	DY.S.G.I.

ORDERS

48	I.A.(CrI.)/1017/2023 B/O in CrI.Rev.P./10855/2023 WITH CrI.Rev.P./10855/2023 (Filing Number)	UTPAL DAS Versus SITA DEVI RAY UTPAL DAS Versus SITA DEVI RAY (B)	MS. S NAZNEEN MR. K M HASSAN MR. K M HASSAN
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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
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13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(CrI.)/683/2024 WITH LCR 1 FILE(SCANNED COPY) in CrI.Pet./305/2020 WITH CrI.Pet./305/2020	ICICI BANK LTD. AND 3 ORS. Versus NIPAN DAS	Mukesh Sharma	MR. D K BAGCHI
		ICICI BANK LTD. AND 3 ORS. Versus NIPAN DAS	Mukesh Sharma MR. J BHARALI	MR. D K BAGCHI
MOTION (BA)				
2	Bail Appln./2291/2024	SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
3	Bail Appln./2292/2024	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	PP, ASSAM
4	Bail Appln./2293/2024	BIKRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
5	Bail Appln./2302/2024	BALA HARI RAY @ BOLO HARI RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	PP, ASSAM
6	Bail Appln./2303/2024	RABBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	PP, ASSAM
7	Bail Appln./2304/2024	CHAMPAK CHUTIA Versus THE STATE OF ASSAM AND ANR.	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
MOTION				
8	CrI.Rev.P./295/2024	RIJURANI DAS Versus THE STATE OF ASSAM AND ANR	MRS M DAS	PP, ASSAM

9	Crl.Rev.P./296/2024	SATYAM KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
10	Crl.Pet./927/2024	NARAYAN BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
11	AB/1818/2024 FIXED	SMTI. PUTULI DEKA AND ANR Versus THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM
12	AB/1967/2024 FIXED	RAKESH JANGID Versus UNION OF INDIA	MR. S K SINGH MR D K MEDHI P BORUAH	SC, CBI
13	AB/1994/2024	RAJESHKUMAR R BANSAL Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	PP, ASSAM
14	AB/2044/2024	BIRSING BHUMIJ Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
15	AB/2045/2024	SURAJ ALI ALIAS SURAJ ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
16	AB/2046/2024	AKBAR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
17	AB/2048/2024	SHOMAR ALI Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
<u>ADMISSION</u>				
18	Tr.P.(Crl.)/22/2022	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	MR. S C BISWAS MS M DAS
WITH				
19	Tr.P.(Crl.)/23/2022	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	MR. S C BISWAS MS M DAS MS. J GHOSH
20	Crl.Pet./867/2023 B/O	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	MR DEBA SARMAH MS N SHYAM PP, ASSAM
21	Crl.Rev.P./235/2024 FIXED	SAMSUTDDIN AHMED @ SAMSUDDIN AHMED @ BOGA AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN MR R L CHUTIA	PP, ASSAM
22	Crl.A./238/2024	ABIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MS. S E AHMED M AHMED	PP, ASSAM
WITH				
	I.A.(Crl.)/706/2024 in Crl.A./238/2024	ABIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MS. S E AHMED M AHMED	PP, ASSAM
23	Crl.Pet./576/2024 FIXED	NIPJYOTI PATGIRI Versus THE STATE OF ASSAM AND ANR	MRS M BARMAN MS. P K DEVI	MR. R P SHARMA (R-2) MS. T SOM (R-2) MR. H DAS (R-2) MS. U HAZARIKA (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./2998/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
25	Bail Appln./3904/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LALROHLU HMAR @ LALRUHLU HMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI

26	Bail Appln./1672/2024 WITH CASE RECORD(SCANNED COPY)	MD. SOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY MS J BEGUM	PP, ASSAM
27	Bail Appln./2092/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SARMIN AKHTAR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
28	Bail Appln./2191/2024 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. K L R YANTHAN	PP, ASSAM
29	Bail Appln./2228/2024 FIXED	BIBEKANANDA TAID Versus THE STATE OF ASSAM	R DAS MR. M R SODIAL	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/556/2024 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
31	AB/899/2024 FIXED	MOJAMMEL HOQUE Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
32	AB/1138/2024 FIXED	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	AB/1458/2024	MD. MOHAR ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
34	AB/1526/2024 FIXED	BIJOY BISWAS AND 2 ORS. Versus STATE OF ASSAM	MR. M ALI MR A RAHMAN MS N DAS MR A K AZAD	PP, ASSAM
35	AB/1592/2024 FIXED	BHASKAR JYOTI TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
36	AB/1606/2024 FIXED	IKRAM HUSSAIN Versus STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
37	AB/1611/2024 FIXED	SMTI. CHAYANIKA KASHYAP AND 4 ORS. Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
38	AB/1690/2024 FIXED	RANJAN SAIKIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
39	AB/1786/2024 FIXED	DINESH SONI AND 3 ORS. Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
40	AB/1932/2024 FIXED	ILLIAS ALI @ ILIAS RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	PP, ASSAM
41	AB/1948/2024 FIXED	ABDUL KADER ALI SHEIKH Versus THE STATE OF ASSAM	MR. D GOGOI MR. J ABBAS I HOQUE	PP, ASSAM
<u>ORDERS</u>				
42	Crl.Pet./288/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	TUTA MIYA Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
43	Crl.Pet./815/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	TARUN JAIN Versus THE STATE OF ASSAM AND ANR	MR. M AGARWALLA MS P GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
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9)	MR. R C DAS	01-08-2024	To	16-08-2024
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11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/67/2024	MANAGING COMMITTEE OF MOTHER TERESA L.P. SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	DR. R SARMAH MS. D SHARMA MS. N BARMAN MS P SAHA	SC, ELEM. EDU
2	CRP/74/2024	ON THE DEATH OF LATE DHAJENDRA CH. SINGHA HIS LEGAL HEIRS AND 2 ORS Versus MD. MOTIOR RAHMAN AND 5 ORS	MR. S K SAHARIAH MR D C NATH MR. C SHARMA	
	WITH I.A.(Civil)/4127/2019 in CRP/74/2024	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
	WITH I.A.(Civil)/4128/2019 in CRP/74/2024	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
	WITH I.A.(Civil)/3345/2022 in CRP/74/2024	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	
3	WITH I.A.(Civil)/67/2023 in RSA/89/2001 (D/O)	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	MR. A C SARMA (R-1,2) MS. R CHOUDHURY (R-4 (2,3,4,5,7 AND 8) MR G BHARADWAJ(R-1,2) MR N BRAHMA(R-1,2)
ADMISSION				
4	CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR. B D DEKA MR A K SHARMA MR. D DEKA MR. M DAS MR K JAIN N ALAM N CHAUDHURY MR A BHATRA MR A DEKA	MR. R BORPUJARI MR F KHAN MS D BARUAH

	WITH I.A.(Civil)/1904/2019 in CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	
	WITH I.A.(Civil)/951/2021 in CRP(IO)/173/2019	SANDEEP ARORA Versus GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
5	RFA/48/2024	VINOD KUMAR SHARMA Versus RISHAB SANCHETI	MR. N N JHA MS M SAHOO	
6	MACApp./291/2024	NATIONAL INSURANCE COMPANY LTD. Versus PANKAJ JYOTI BARMAN AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. A BURAGOHAIN (R-1,4) MR. M KHAN (R-1,4) MS J AKTAR (R-1,4)
	WITH I.A.(Civil)/1821/2024 in MACApp./291/2024	NATIONAL INSURANCE COMPANY LTD. Versus PANKAJ JYOTI BARMAN AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. A BURAGOHAIN (R-1,4) MS J AKTAR (R-1,4)
7	MACApp./310/2024	MAMATA NATH ROY . Versus IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS B	MR. S AHMED MS J HAZARIKA	
8	MACApp./312/2024	NUR ZAMAL Versus THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS. H	MR. M A ISLAM MR J I MONDAL	
9	MACApp./331/2024	NEW INDIA ASSURANCE CO. LTD. Versus AFIDA BEGUM BARLASKAR AND 4 ORS. E	MR. R K BHATRA MS P HUJURI MS M N KONYAK	MR. M TALUKDAR MR. A SHAKIL
	WITH I.A.(Civil)/1989/2024 in MACApp./331/2024	NEW INDIA ASSURANCE CO. LTD. Versus AFIDA BEGUM BARLASKAR AND 4 ORS. E	MR. R K BHATRA MS P HUJURI MS M N KONYAK	MR. A SHAKIL
BAIL HEARING (BA)				
10	Bail Appln./615/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JIRAP SINGH DEORI @ RAJIT DEORI AND ANR. Versus THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY S J DUTTA	PP, ASSAM
11	Bail Appln./1721/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AFAZ ALI @ AFAS ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
12	RSA/246/2010	JAHANARA BEGUM and 2 ORS Versus MATIUR RAHMAN and 5 ORS	MR.B SINHA MR.T DEWAN MR.M GOGOI	MR.A R SIKDAR MR.N AHMED MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR
13	RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
	WITH I.A.(Civil)/959/2018 in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
14	RSA/217/2023 FIXED	SAHJAHAN ALI Versus KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
	WITH I.A.(Civil)/3777/2023 in RSA/217/2023	SAHJAHAN ALI Versus KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	

15	RSA/105/2024	ABIDUR RAHMAN Versus MUZIBUR RAHMAN AND ANR.	MR S BORTHAKUR A M AHMED R A LAHKAR	
ORDERS				
16	MACApp./113/2013 WITH LCR	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
17	WITH MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3167/2012 in MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
18	WITH MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3175/2012 in MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
19	WITH MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3185/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH MC/3186/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	

20	WITH MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3201/2012 in MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
21	WITH MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/3203/2012 in MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
22	WITH MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	WITH MC/3205/2012 in MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
23	MC/1493/2015 MAC.APP. 139/2004(D/O) in MC/1971/2012	UNION OF INDIA AND ORS Versus PRABHA SAIKIA	C.G.C. MR. B SARMA	T DAS B NATH S DEKA MR.M C DEKA
24	MC/218/2016 WITH RSA/106/2012 (D/O), RSA 108/2012(D/O) in Review.Pet./270545/2016 WITH Review.Pet./270545/2016 (Filing Number)	SMTI GITA PAUL @ GITA RANI PAUL and 2 ORS, Versus GURU DAS SAHA and 4 ORS,	MR.M U MAHMUD MR.M ALI	MR. T ROY MRS. B SARKAR MR S DEY MR P K DEBROY
25	CRP(IO)/277/2017	JOHIR UDDIN SK. and 52 ORS. Versus ABDUL HAMID MOLLAH and 34 ORS.	MS. R CHOUDHURY MS.A BEGUM MRSN BEGUM	MR. N C DAS MS. K M DEVI MR. M BORAH
26	MACApp./160/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA BAISHNAB and 5 ORS	MR. R C PAUL	MR. M TALUKDAR (R1-R4)
	WITH I.A.(Civil)/2296/2024 in MACApp./160/2018	SMTI SULEKHA BAISHNAB AND 3 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED	MR. M TALUKDAR	MR. R C PAUL

27	MFA/182/2018 WITH LCR	THE REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION and ANR, Versus INDIAN OIL CORPORATION LTD. (ASSAM OIL DIVISION) and ANR	MR. K K NANDI MS. B SARKAR MR. P MUKHERJEE	S N SARMA (R1) MR. A SARMA MS. N SARMA MR. M HUSSAIN (R1) MR. K KALITA (R1) SC, IOC
28	CRP(IO)/356/2018	DHANESH SHAH Versus SABITRI DEBI AND 10 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	MR B K MISHRA (R1-R3, R6-R10) MR. S ISLAM (R1-R3, R6- R10) MR A HAWARI (R1-R3, R6- R10)
29	I.A.(Civil)/192/2019 in Mat.App./15830/2018 WITH Mat.App./15830/2018 (Filing Number)	XXXX XXXX Versus XXXX XXXX XXXX XXXX Versus XXXX XXXX	MR. A SARMA MS M DAS MR A SARMA	
30	MFA/236/2019 WITH LCR	M/S P. P. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR H GUPTA
31	CRP(IO)/369/2019	MASADDAR ALI LASKAR Versus CHABIN CH. DAS	MS B DEVI	
32	I.A.(Civil)/4250/2019 in RSA/69/2004 (D/O) in RSA/69/2004 WITH I.A.(Civil)/4251/2019 WITH I.A.(Civil)/4252/2019	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN MR K BHUYAN MR K BHUYAN	MRS. S ROY M ALAMGEER MR. A ALAM
33	MACApp./281/2020 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD., Versus LABANAYA DEVI BEGUM AND 5 ORS.	MR. K K BHATTA MS R DEVI	MR A SHARMA MS M DAS MR. P SAIKIA
34	I.A.(Civil)/358/2020 in Mat.App./15598/2019 WITH Mat.App./15598/2019 (Filing Number)	XXXX XXXX Versus XXXX XXXX XXXX XXXX Versus XXXX XXXX	MR. D P CHALIHA MS M ROY	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN
35	CRP(IO)/5/2022	M/S GOEL COIR FOAM (INDIA) PRIVATE LIMITED AND 3 ORS Versus BABU BORO	MR M HALOI MR D DEKA MS. T BEGUM MR. J BHARALI MS. M DEY MR N J KUMAR	MR P KATAKI (P-2 TO 4)
36	MFA/32/2022 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI BIDHAN BASUMATARY and ANR	MR SISHIR DUTTA MS. J BORO MS M CHOUDHURY MS M DAS MRS. P M DUTTA	MR M DEKA MR S HOQUE FOR CAVEATOR
37	Tr.P.(C)/62/2022	SMT. BASANTI KAIRI Versus KAILASH KAIRI	MRS. R RONGMEI MS. S DEVI N. LOHE E. YANTHAN	MR. R A CHOUDHURY MR. R A MAZUMDER

38	CRP(IO)/257/2022	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI Versus ON THE DEATH OF SULEMAN SHEIKH, HIS LEGAL HEIRS AND ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR R YADAV (r- 3 to 8) MS. K YADAV (r- 3 to 8) MS. M BHATTACHARJEE (r- 3 to 8) MR. A KABRA (r- 3 to 8)
	WITH I.A.(Civil)/2197/2024 in CRP(IO)/257/2022		MR D CHOUDHURY	
39	I.A.(Civil)/1285/2023 in MACApp./158/2015	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI Versus ON THE DEATH OF SULEMAN SHEIKH, UNITED INDIA INSURANCE COMPANY LTD SMT JAYANTI RAJBANGSHI and 3 ORS	MR.R GOSWAMI	MR. S K GOSWAMI
	WITH MACApp./158/2015		MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.S K GOSWAMI(R-1) MR.A ACHARYA(R-1) MR.K RAHMANR-1
	WITH I.A./898/2015 in MACApp./158/2015		MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	
	WITH I.A.(Civil)/1290/2023 in MACApp./158/2015		MR.R GOSWAMI	
	WITH I.A.(Civil)/1291/2023 in MACApp./158/2015		MR.R GOSWAMI	
40	RFA/2/2024 WITH LCR	DINDAYAL SARAOGI AND SONS (HUF) AND ANR. Versus MD. SAMEER CHOUDHURY AND 8 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR B SARMAH (r-2,3,49) MR G KHANDELIA.(R-6) MR. K DEKA.(R-6) MR T MAZUMDAR (r- 2,3,49) MR R KASHYAP (r-2,3,49)
	WITH I.A.(Civil)/112/2024 in RFA/2/2024		MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
41	RFA/6/2024	SAMEER CHOUDHURY AND 8 ORS. THE CHIEF ENGINEER, IRRIGATION DEPARTMENT AND 2 ORS Versus SHRI BISWAJIT CHOUDHURY AND ANR	DR.B AHMED MR. A K AZAD	MR.S P ROY(R- 1&2) MR.K RAJBONGSHI(R- 1&2) MR.A CHAKRABORTY MS.A TALUKDAR(R- 1&2) MR A K RAI (R-1 & 2) MR.T R ROY(R- 1&2) FOR CAVEATOR
42	I.A.(Civil)/45/2024 FIXED in CRP/148/2017 WITH CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR. A ROSHID	
	WITH I.A.(Civil)/1656/2023 in CRP/148/2017		MR.M U MAHMUD MR. A ROSHID (P1-P3) MR.A DAS MRC KALITA MR.S ISLAM MR.S HAQUE MS. T BEGUM (P1-P3) MR.M ALI	MR.M HAQUE(R-6) MR Z HUSSAIN MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/1657/2023 in CRP/148/2017		MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
			MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE

	<p>WITH I.A.(Civil)/1658/2023 in CRP/148/2017</p>	<p>KOSER ALI AND 3 ORS. Versus KUDDUS ALI AND 13 ORS.</p>	<p>MR. M U MAHMUD MR. M ALI</p>	<p>MR Z HUSSAIN MR. M HOQUE</p>
	<p>WITH I.A.(Civil)/44/2024 in CRP/148/2017</p>	<p>KOSER ALI and 3 ORS. Versus KUDDUS ALI AND 15 ORS.</p>	<p>MR. A ROSHID</p>	
	<p>WITH I.A.(Civil)/46/2024 in CRP/148/2017</p>	<p>KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.</p>	<p>MR. A ROSHID</p>	
	<p>WITH I.A.(Civil)/1074/2024 in CRP/148/2017</p>	<p>KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.</p>	<p>MR. A ROSHID</p>	
43	<p>I.A.(Civil)/549/2024 in MACApp./1568/2024</p>	<p>UNITED INDIA INSURANCE CO. LTD. Versus GOKUL SAWRA AND 2 ORS.</p>	<p>MR A N DAS</p>	<p>MR D MONDAL (r-1)</p>
	<p>WITH MACApp./1568/2024 (Filing Number)</p>	<p>UNITED INDIA INSURANCE CO. LTD Versus GOKUL SAWRA AND 2 ORS F</p>	<p>MR A N DAS</p>	
44	<p>I.A.(Civil)/2326/2024 in MFA/7227/2024</p>	<p>CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RIBI DUTTA AND 2 ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR</p>	
	<p>WITH MFA/7227/2024 (Filing Number)</p>	<p>CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RIBI DUTTA AND 2 ORS F</p>	<p>MR. R GOSWAMI</p>	
	<p>WITH I.A.(Civil)/8710/2024 (Filing Number)</p>	<p>CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RIBI DUTTA AND 2 ORS F</p>	<p>MR. R GOSWAMI</p>	
45	<p>I.A.(Civil)/2327/2024 in RFA/7436/2024</p>	<p>DEEPAK SHARMA Versus HEERA SANCHETI</p>	<p>MR. N N JHA MR M U KHAN MS M SAHOO</p>	
	<p>WITH RFA/7436/2024 (Filing Number)</p>	<p>DEEPAK SHARMA Versus HEERA SANCHETI B</p>	<p>MR. N N JHA</p>	
46	<p>I.A.(Civil)/2328/2024 in MACApp./2283/2024</p>	<p>THE NATIONAL INSURANCE COMPANY LTD Versus KALI DAS AND AND 3 ORS</p>	<p>MR. P J BARMAN MS R TADO</p>	
	<p>WITH MACApp./2283/2024 (Filing Number)</p>	<p>THE NATIONAL INSURANCE COMPANY LTD Versus KALI DAS AND AND 3 ORS H</p>	<p>MR. P J BARMAN</p>	
47	<p>I.A.(Civil)/2329/2024 in MACApp./7906/2024</p>	<p>SAHEBA KHATUN Versus THE DIVISIONAL MANAGER AND ANR.</p>	<p>MR. R GOSWAMI DR. N BAROOAH MS N DEVI MS S DAS</p>	
	<p>WITH MACApp./7906/2024 (Filing Number)</p>	<p>SAHEDA KHATUN Versus THE DIVISIONAL MANAGER AND ANR A</p>	<p>MR. R GOSWAMI</p>	
48	<p>I.A.(Civil)/2331/2024 in MACApp./8233/2024</p>	<p>THE NATIONAL INSURANCE COMPANY LTD Versus SUNITA DAS AND 5 ORS</p>	<p>MR. P J BARMAN MS R TADO MRS. P PHUKAN</p>	

	WITH MACApp./8233/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD	MR. P J BARMAN	
		Versus		
49	I.A.(Civil)/2340/2024 in MACApp./7931/2024	SUNITA DAS AND 5 ORS F NATIONAL INSURANCE COMPANY LTD	MS L SHARMA MR. K K BHATTA	
		Versus		
	WITH MACApp./7931/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD	MR. K K BHATTA	
		Versus		
50	I.A.(Civil)/2343/2024 in MACApp./3858/2024	BORNALI SARMAH AND 2 ORS F THE NATIONAL INSURANCE COMPANY LTD.	MR. P J BARMAN MS P PHUKAN MS R TADO	
		Versus		
	WITH MACApp./3858/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD	MR. P J BARMAN	
		Versus		
51	I.A.(Civil)/2344/2024 in MACApp./7996/2024	SUNITA DEVI AND 7 ORS A RELIANCE GENERAL INSURANCE CO. LTD.	MS L SHARMA MR. K K BHATTA	
		Versus		
	WITH MACApp./7996/2024 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD	MR. K K BHATTA	
		Versus		
		RAJESH BARMAN AND 2 ORS H		
		HEARING		
52	RSA/322/2018 WITH LCR, FIXED	SRI ATUL MAHANTA Versus SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. S. DEY (R3, R4) MR P DEKA MR. B K DAS (R2) MR. B BORAH MR. N GOSWAMI MR H P GUWALA (R2) FOR CAVEATOR
	WITH I.A.(Civil)/1600/2024 in RSA/322/2018	SRI ATUL MAHANTA Versus SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. B K DAS MR. B BORAH MR. N GOSWAMI MR H P GUWALA

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC.APPEAL AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3792/2014	ON THE DEATH OF SRI KALYAN BHAGOWATI HIS LEGAL HEIR MS. SUSHMITA BHAGAWATI Versus THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE MS.P SAHA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S SARMA(R-3) MS.N M DEKA(R-3) MS.P MAZUMDAR(R-3)
	WITH			
2	WP(C)/2177/2016	SAILENDRA NATH SARMA and 167 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTY(R-5) MR.M DUTTA(R-5) MS.S SARMA(R-4) MS.N DEKAR-4 MS.A CHAKRABORTY(R-5)
	WITH			
3	WP(C)/7652/2016	KESHAB CH. KALITA and 9 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. T J MAHANTA MR.B K BHATTACHARJEE DR.R SARMAH MS. P BHATTACHARYA MS.A CHETIA MR. A BORUA MRS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTY(R-5) MS.S SARMA(R-4) MS.N M DEKA(R-4) MS.M BHATTACHARYYA(R-4) MS.M DUTTA(R-5)
	WITH			
4	WP(C)/4246/2016	SHANKAR PRASAD ROYCT/GD Versus THE DIRECTOR GENERAL and 5 ORS	MR.K LAHKAR MS.R BISWAS	ASSTT.S.G.I.
	WITH			
5	WP(C)/4983/2016	PINTU KUMAR Versus THE UNION OF INDIA and 4 ORS	MR. D BARMAN MR. K LAHKAR	MR. K N CHOUDHURY(Sr. Adv.) MR. S C KEYAL MR. M MAHANTA MR. D J DAS MR. M PHUKAN (CGC)(R--5) ASSTT. S.G.I. MS. R KAKATI

6	WP(C)/5232/2017	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRS A VERMA SC, FINANCE DEPTT. MR.B AHMED
7	WP(C)/1778/2018 WITH OFFICE NOTE	MANAB DAS @ J. DAS Versus THE CHAIRMAN and MANAGING DIRECTOR, APDCL and 4 ORS.	MR. J C CHAUDHURY MR. A SAHAD MR D J HALOI MR. D BAISHYA MR. S K SHARMA	SC, APDCL
8	WP(C)/3946/2018	ROKIBOOL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. P THAKURIA MR. G KAKATI	SC, HEALTH
9	WP(C)/7782/2018	RUPJYOTI GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SINGHA	GA, ASSAM SC, HEALTH
10	WP(C)/889/2020 WITH WP(C)/3920/2017(D/O)	GHANASHYAM BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
11	WP(C)/1392/2020	PINJIRA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. R ALI MR. H A AHMED SC, HEALTH
12	WP(C)/2678/2020	ANIRUDHA DAS Versus THE STATE OF ASSAM AND 4 ORS	MS P CHAKRABORTY MS A DAS	GA, ASSAM MR. A PHUKAN, SC, GAD SC, FINANCE DEPTT.
13	WP(C)/2816/2020	JEUTI BASUMATARY Versus THE STATE OF ASSAM AND 8 ORS.	MR. K R PATGIRI	GA, ASSAM SC, AG MR. M SARANIA MR H MEDHI MS. I KEITZAR MR. S S ROY, SC, C.G.C. SC, FOREST SC, FINANCE
14	WP(C)/4981/2020	JAHURA BEWA @ JAHURA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PWD ROAD GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/3559/2022	TRISHNA BORGOHAIN CHETIA Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MS U SHARMA MR. S AHMED	SC, P AND R.D. GA, ASSAM MR. T GOGOI SC. REVENUE
16	WP(C)/7988/2022	TAKZELUNGLE JEME Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, DIMA HASAO SC, FINANCE
17	WP(C)/1265/2023	DIBAJYOTI HAZARIKA EX CT GD FORCE NO. 0651323326 Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR DY.S.G.I.
18	WP(C)/2646/2023	SANJOY DAS Versus THE STATE OF ASSAM AND 7 ORS	MR S CHAUHAN MR. P MAZUMDER MR N ALAM	SC, FOREST SC, FINANCE
19	WP(C)/3896/2023	NILKANTA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG SC, PWD SC, FINANCE SC, DIMA HASAO

20	WP(C)/5567/2023 B/O	NAYAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. A TALUKDAR (R-1) MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3 & R-4) SC, GMCH SC, HEALTH AND F W SC, G U
21	WP(C)/5569/2023 B/O	RANJANA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
22	WP(C)/5571/2023 B/O	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
23	WP(C)/5582/2023 B/O	BEAUTY SAHA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
24	WP(C)/5583/2023 B/O	SWADHINATA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) MR. D P BORA (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U SC, HEALTH
25	WP(C)/6882/2023 FIXED	SUMANTA GHOSH AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. R BORO	MR. K GOGOI DY.S.G.I.
26	WP(C)/2304/2024 B/O	MD. MANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR M HOQUE	SC, IRRIGATION SC, SEBA
27	WP(C)/3051/2024 FIXED	SWARUP SINHA Versus THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM MS. B SARMA(CGC) DY.S.G.I. SC, WPT AND BC
28	WITH WP(C)/2806/2024	KARANJIT SINHA Versus THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM DY.S.G.I. SC, WPT AND BC
ORDERS				
29	MACApp./167/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus RANI JANI and 2 ORS.	MR.R GOSWAMI MR.I ALAM	MR. S DAS MR.I CHOUDHURY MR.B DEKA
30	I.A./534/2016 in MACApp./268010/2016	NATIONAL INSURANCE CO. LTD. Versus SMT. CRONALIASH SANGMA and 4 ORS,	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HAJURI MR.D K BHATRA	MR. A AHMED (R1) U U KHAN (R1)

	WITH MACApp./268010/2016 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMT CRONALIASH SANGMA and 4 ORS		
31	I.A.(Civil)/914/2016 in MFA/272635/2016	NATIONAL INSURANCE CO. LTD. Versus SMT. KAUSHALYA GURUNG and 7 ORS,	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MR.D K BHATRA	MS. S SENAPATI (R5-R7) MR. W SHARMA (R5-R7) MR. K ROY CHOWDHURY (R5-R7)
	WITH MFA/272635/2016 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMT KAUSHALYA GURUNG and 7 ORS	MR.K K BHATRA MR.D K BHATRA	
	WITH I.A.(Civil)/469/2020	NATIONAL INSURANCE CO. LTD. Versus SMT. KAUSHALYA GURUNG and 7 ORS,	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	
32	Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED

36	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
37	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
38	I.A.(Civil)/815/2021 WITH LCR 2 FILES in MACApp./2722/2020 WITH MACApp./2722/2020 (Filing Number)	ANUPAM HAZARIKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS. SRI ANUPAM HAZARIKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M DUTTA MR U ROY	MR. A BHATTACHARYYA
39	WITH MACApp./471/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. KOCHILA RABI DAS AND 2 ORS.	MR. R C PAUL MS L DAS	MR D MONDAL MR. M DUTTA MR. A BHATTACHARYYA MR K M BORA
40	I.A.(Civil)/3819/2022 in MACApp./12721/2022 WITH MACApp./12721/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RAMPYARI NUNIA @ RAMPYARI AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH MACApp./12721/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RAMPYARI NUNIA @ RAMPYARI AND 3 ORS .. E	MR. R GOSWAMI	
	WITH I.A.(Civil)/15556/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RAMPYARI NUNIA @ RAMPYARI AND 3 ORS .. E	MR. R GOSWAMI	
41	I.A.(Civil)/3841/2022 in MACApp./15264/2019 WITH MACApp./15264/2019 (Filing Number)	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS .	MR. DITUL DAS MR. B J TALUKDAR	
	WITH MACApp./15264/2019 (Filing Number)	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
42	I.A.(Civil)/73/2023 in MACApp./9478/2020 WITH MACApp./9478/2020 (Filing Number)	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. Versus HEMANTA JANI AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	MRS. S ROY (R5)
	WITH MACApp./9478/2020 (Filing Number)	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. Versus HEMANTA JANI AND 4 ORS. E	MR G N SAHEWALLA	
	WITH I.A.(Civil)/9481/2020 (Filing Number)	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. Versus HEMANTA JANI AND 4 ORS.	MR G N SAHEWALLA	

43	I.A.(Civil)/90/2023 in MACApp./14973/2022	THE ORIENTAL INSURANCE CO. LTD. Versus MAJIBUR RAHMAN AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (r-5) MR. M ISLAM (r-4) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH MACApp./14973/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . Versus MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI	
	WITH I.A.(Civil)/14977/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . Versus MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI	
44	I.A.(Civil)/1061/2023 in MACApp./10144/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./10144/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND 4 ORS		
	WITH I.A.(Civil)/3239/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/873/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1062/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
45	I.A.(Civil)/1498/2023 in MACApp./5357/2023	NATIONAL INSURANCE COMAPANY LIMITED Versus SUBHASH RABHA AND 3 ORS.	MR T KALITA MR. A KAKATI	
	WITH MACApp./5357/2023 (Filing Number)	NATIONAL INSURANCE COMAPANY LTD. Versus SUBHASH RABHA AND 3 ORS. H	MR T KALITA	
	WITH I.A.(Civil)/5358/2023 (Filing Number)	NATIONAL INSURANCE COMAPANY LTD. Versus SUBHASH RABHA AND 3 ORS. H	MR T KALITA	
46	I.A.(Civil)/2065/2023 in MACApp./8222/2023	JULIMA DAIMARI AND 2 ORS Versus SWAPAN DAIMARI AND ANR	MR D MONDAL	
	WITH MACApp./8222/2023 (Filing Number)	JULIMA DAIMARI AND 2 ORS Versus SWAPAN DAIMARI AND ANR (A)	MR D MONDAL	
47	I.A.(Civil)/3481/2023 in MACApp./12957/2023	SARALA DAS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MD. K ALI	
	WITH MACApp./12957/2023 (Filing Number)	SARALA DAS Versus NATIONAL INSURANCE COMPANY LT.D AND 2 ORS. H	MR. A R AGARWALA	
48	I.A.(Civil)/3501/2023 in MACApp./13255/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus RALDOKUNG HMAR AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. S K SINGHA (r-1,2) MR. M K NEOG(r-1,2)

	WITH MACApp./13255/2023 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RALDOKUNG HMAR AND 5 ORS. H	MR T KALITA	
	WITH I.A.(Civil)/13257/2023 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RALDOKUNG HMAR AND 5 ORS. H	MR T KALITA	
49	I.A.(Civil)/3502/2023 in MACApp./13515/2023	RAKIBUDDIN SHEIKH @ ALI Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	WITH MACApp./13515/2023 (Filing Number)	RAKIBUDDIN SHEIKH @ ALI Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS. B	MR. A R AGARWALA	
50	I.A.(Civil)/3711/2023 WITH LCR in MACApp./164/2023	RINA DEVI AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD.	MR P K SARMA MR R S CHAUHAN	MR. A SAIKIA
	WITH MACApp./164/2023	UNITED INDIA INSURANCE CO. LTD. Versus RINA DEVI AND 4 ORS.	MR. A J SAIKIA MS N RABHA MR. S. PEGU	MR. A MANNAF(R-1,2,3) MR P K SARMA (R-2,3) MR R S CHAUHAN (R-2,3) MR S H SIKDAR (R- 4) MR. S HAQUE (R- 4) S YESMIN (R- 4) MS S ABDULLAH (R- 4)
51	I.A.(Civil)/19/2024 in MACApp./15602/2023	MD. ROHIM UDDIN LASKAR Versus MUSSTT NEWARUN BEGUM BARBHUIYA AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR T KALITA (R-3) MR. A KAKATI (R-3)
	WITH MACApp./15602/2023 (Filing Number)	MD. ROHIM UDDIN LASKAR Versus MUSSTT NEWARUN BEGUM BARBHUIYA AND 2 ORS. F	MR. M H RAJBARBHUIYAN	
52	I.A.(Civil)/1755/2024 in MACApp./5991/2024	THE ORIENTAL INSURANCE CO. LTD. Versus ASHIMA SAHI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./5991/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus ASHIMA SAHI AND 3 ORS E	MR. S K GOSWAMI	
53	I.A.(Civil)/2046/2024 FIXED in WP(C)/4051/2020	ON THE DEATH OF LATE SUNIL KUMAR, Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA MR N ALI	DY.S.G.I.
	WITH WP(C)/4051/2020	SUNIL KUMAR Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
	WITH I.A.(Civil)/2047/2024 in WP(C)/4051/2020	ON THE DEATH OF LATE SUNIL KUMAR, Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MS T WAPANGLA MR. R DEKA MR N ALI	DY.S.G.I.

54	WITH WP(C)/5424/2020	FORCE NO. 901710135 INSP/STENO SUNIL KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
HEARING				
55	WP(C)/508/2018 B/O	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
56	WP(C)/5193/2018 B/O	ON THE DEATH OF RAMESH KUMAR SHARMA HIS LEGAL HEIR ANNU SHARMA AND ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S DUTTA MR S CHOUDHURY MR. H DAS	MRS. A GAYAN, CGC ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/4572/2017 BY SLIP	MAHIBUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.D BARMAN MR.D TALUKDAR MR.K H KHANDAKAR MR.D DAS MR.K M HASSAN	GA, ASSAM
2	WP(C)/6827/2023 BY SLIP	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	N GAUTAM SC, PWD
ORDER (IMPLEADMENT OF PARTY)				
3	I.A.(Civil)/2306/2024 in Cont.Cas(C)/678/2023	ANISUL ALOM LASKAR Versus R K LASKAR AND ANR	MR. K MIRA MR. H A TALUKDAR	
	WITH Cont.Cas(C)/678/2023	ANISUL ALOM LASKAR Versus JAY SHIVANI, IAS AND 2 ORS	MR. K MIRA MR. H A TALUKDAR	MR. K KONWAR (r-1) MR S DUTTA (R-1)
ADMISSION				
4	WP(C)/1587/2016 FIXED	BIKASH PARASHAR Versus THE ASSAM STATE HOUSING BOARD and ANR.	MR.R DE MR.R J SARMA	MR.D HAZARIKA(R-1) MR.C GOSWAMI R-1
5	WP(C)/3144/2016	PANKAJ DAS Versus THE UNION OF INDIA and 6 ORS	MR.P HAZARIKA MR.C CHAKRABORTY MS.S KAKATI MR.N BORGHAIN MR.R DOLEY	GA, ASSAM C.G.C. MR.J M A CHOUDHURY MR.H GUPTA(R-1) ASSTT.S.G.I. SC, HEALTH
6	WP(C)/3924/2016	SRI DHARMENDRA CHETIA 12 ORS Versus THE NORTH EAST FRONTIER RAILWAYand 6 ORS	MR. PARAG J SAIKIA	MR. S C BISWAS MR. S C BISWAS MR. P S BISWAS SC, RAILWAY
7	WP(C)/4538/2016	THE JOREHAUT TEA LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.N J DUTTA SC, APDCL MR. P N GOSWAMI

8	WITH WP(C)/3977/2016	SATYANARAYAN TEA CO P LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
9	WP(C)/6243/2016	ZIAUR RAHMAN AHMED Versus THE CHIEF INFORMATION COMMISSIONER and 6 ORS.	MR.M AHMED	GA, ASSAM SC, AGRI. DEPARTMENT
10	WP(C)/7728/2018	SHAJAHAN ALI Versus THE DEPUTY COMMISSIONER, KAMRUP AND 5 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. R K BHUYAN (R3) MR. R. M. Rabha (R- 3) MS. R DUTTA (R3) MR. M KASHYAP (R3) MD. K ALI (R3)
11	WP(C)/118/2019	JAYANTA NATH AND 25 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, REVENUE
12	WP(C)/200/2019	VARUN AGARWAL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	GA, ASSAM SC, REVENUE
13	WP(C)/204/2019	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR G BOKALIAL MR. R R KAUSHIK	GA, ASSAM SC, PWD
14	WP(C)/223/2019	M/S. J.K. TRADE AND COMMERCE Versus THE STATE OF ASSAM AND 5 ORS.	MR. J ABBAS MR. S BORTHAKUR	GA, ASSAM MR A CHALIHA SC. Fin. dept.
15	WP(C)/2680/2019 FIXED	TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR A K BORAH GA, ASSAM MR. S K TALUKDAR MR. D NATH (R-6)
16	WP(C)/6280/2019 FIXED	MAFIZAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS.	MR. S RAHMAN MR. SHEIKH MUKTAR	MR H R A CHOUDHURY SC, PNRD GA, ASSAM MR. H ALI MR. R A CHOUDHURY
17	WP(C)/2817/2020	MRS. SANGEETA SARAWAGI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOUDHURY MR. S H SIKDAR	GA, ASSAM
18	WP(C)/2871/2020	KAMRUL ISLAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED(AFDC) AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM MS. S B CHOUDHURY (R-4) MR B GOGOI SC, AFDC
19	WP(C)/3800/2020 FIXED	RAMANI BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/4074/2021 FIXED	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE SC, IRRIGATION
21	WP(C)/2097/2022	KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MS M HAZARIKA GA, ASSAM MR. M K BORAH SC, REVENUE
22	WP(C)/4752/2022	SANATAN KALITA AND 22 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI

23	WP(C)/4774/2022	WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM
24	WP(C)/5102/2022	ABDUL OHAB Versus THE UNION OF INDIA AND 4 ORS.	MR. M U MONDAL MR. A WAHAB MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
25	WP(C)/5140/2022	SMT. RANI DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
26	WP(C)/5149/2022	RINA BEGUM LASKAR @ RINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM B. PATHAK	GA, ASSAM
27	WP(C)/7054/2022 B/A	NAKIBUR JAMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	GA, ASSAM MR S C PANDIT (r-6) MR H SARMA, GA, ASSAM MS. N BORDOLOI, REVENUE DEPTT. MD S ULLAH (r-6) SC, REVENUE SC, MUNICIPAL AUTHORITIES SC, PWD
28	WITH WP(C)/6838/2022	RAGHUNATH HALOI AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, REVENUE SC, PWD
29	WP(C)/1337/2023 CAVT. NO.01662/023,	M/S SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	SC, CO OP MS. A TALUKDAR (FOR CAVEATOR) SC, BTC
30	WITH WP(C)/1909/2014 CAVT. NO. 524/2014	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. D K SARMAH MR.P N GOSWAMI MR. R SARMA MR. K KONWAR MR.N J KHATANIAR MS. A TALUKDAR	MR. D DAS SR. ADV (R9) SC, CO-OP. GA, ASSAM MR.A SARMA MR S KHOUND (R9) MR.T BARUAH MRM P GOSWAMI FOR CAVEATOR MR.B AHMED
	WITH MC/2547/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MIN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI MR.B AHMED FOR CAVEATOR
	WITH MC/3054/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MEEN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MR.B AHMED MRM P GOSWAMI FOR CAVEATOR
31	WITH WP(C)/2821/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.H M PHUKAN MR.P N G OSWAMI

32	WITH WP(C)/6369/2014	M/S SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.T BARUA MRM P GOSWAMI	SC, CO-OP. GA, ASSAM MR.P N GOSWAMI MR.I KALITA
33	WITH WP(C)/1732/2016 CAVT. NO. 146/2016	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D K SARMAH MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MS. A TALUKDAR	MR. D DAS SR. ADV (R7) DR.B AHMED SC, CO-OP. GA, ASSAM MR S KHOUND (R7) MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI
34	WITH WP(C)/849/2017	SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM and 6 ORS.	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM MR.P N GOSWAMI(R-7) MS.M D BORAH(R-7) MR.I KALITA(R-7) MR.R R GOGOIR-7 MR.K P PATHAK(R-7)
35	WITH Cont.Cas(C)/444/2018	SARESWAR MEEN SAMABAY SAMITY LTD. Versus LALIT GOGOI, IAS AND ANR	MR. D DAS SR. ADV MS D MEDHI MR A SARMA MR S KHOUND MS. U CHOUDHURY MR B KOCH	DR. B U AHMED (R1, R2) MR. A K AZAD (R1, R2) MR. A UDDIN (R1, R2)
36	WITH WP(C)/7947/2018	M/S. SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. A SARMA MR S KHOUND MR. U CHOUDHURY MR B KOCH	DR. B AHMED SC, CO OP MRS. D DAS BARMAN (GA, ASSAM) MS G R MAHILARY MS S HAZARIKA (SC, BTC) MR. S BANIK MR. N BARUAH (R9) MS. P DUTTA (R9) FOR CAVEATOR
37	WP(C)/1634/2023	M/S NATIONAL PLASTO MOULDING Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
38	WP(C)/1645/2023	GAUTAM BANERJEE Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST DY.S.G.I.
39	WP(C)/1736/2023	ZAKIRUL ISLAM @ JAKIRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM
40	WP(C)/1797/2023	BARAK WARE HOUSE PVT LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, EXCISE DEPTT.
	WITH I.A.(Civil)/2214/2024 in WP(C)/1797/2023	BARAK WARE HOUSE PVT LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	SC, EXCISE DEPTT.

41	WP(C)/1867/2023	KABIR UDDIN HAZARI Versus THE UNION OF INDIA AND 10 ORS	MR. S D PURKAYASTHA MR. A DEKA	GA, ASSAM MR. M SHARMA (R-9,10) MR. U CHOUDHURY (R-11) MS. S YASMIN (R-9,10) DY.S.G.I. SPL. PP, C.B.I.
42	WP(C)/1984/2023	PRANJIT CHALIHA Versus THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	SC, SIVASAGAR MUNICIPAL BOARD GA, ASSAM
43	WP(C)/1985/2023	MUSTT PIYARUN NESSA Versus THE STATE OF ASSAM AND 9 ORS	MR. S U AHMED M U BARBHUYAN	GA, ASSAM SC, APDCL MR. S K DEORI (R-10) MS. SOMILA(R-10)
44	WP(C)/2035/2023	MAJUN ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. Z KHALID MR. K MOHAMMED MR I BHUYAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, OIL
45	WP(C)/2050/2023	UMA KANTA CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM MR. A K GUPTA (r-5,6) MR. R S MISHRA (r-5,6)
46	WP(C)/2878/2023	MRINAL KANTI DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U C DAS	GA, ASSAM SC, BTC SC. REVENUE
47	WP(C)/5920/2023 B/O	NACHIMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D., MR. P. HANDIQUE (R-1, R-2 R-5 & R-6) GA, ASSAM MR. S BARUAH R-3 & R-4)
48	WP(C)/6576/2023	MONJURUL ISLAM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
49	WP(C)/2929/2024 BY SLIP	M/S TECHNOMECH SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.
50	WP(C)/3526/2024 FIXED	M/S CONSULTING ENGINEER (NG) AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	DR. J. D. KHAUND(R-7) M NARZARY SC, A.H and V. DEPT.
ORDERS				
51	I.A.(Civil)/1501/2019 IN WP(C) 5541/2008(D/O),WITH LCR in WP(C)/5541/2008	ON THE DEATH OF BIRAJ SUTRADHAR, HIS LEGAL HEIRS Versus ON THE DEATH OF KULAJIT DAS, HIS LEGAL HEIRS AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR. N GOSWAMI (GA, ASSAM, R-6) MR S KHOUND (R- 1(a),1(b),1(c),2,3,4)
52	WP(C)/2801/2020	PRODIP CH. BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. D K SARMAH MS. A TALUKDAR SC, JORHAT DEV. AUTHORITY
53	WP(C)/4771/2022	SYEDA MANJULA BEGUM AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM MR. B SHARMA (R-6,7) MR. H DAS(R-6,7) SC, REVENUE SC, KARBI ANGLONG
54	WP(C)/518/2023	ON THE DEATH OF WRIT PETITIONER WAZIR AHMED, HIS LEGAL HEIRS, GULAM SHERWER, AGED ABOUT 56 YEARS, Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, G M D A
55	WP(C)/723/2023	M/S ANU ENTERPRISES Versus UNION OF INDIA AND 2 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S K MEDHI (r-1) DY.S.G.I. SC, OIL

56	WP(C)/1798/2023	CHUTIYA SANSKRITI BIKASH KENDRA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY	GA, ASSAM SC, G M D A SC, REVENUE
57	WP(C)/2062/2023	DHARAM BASFOR AND 19 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, WPT AND BC SC, GMC
58	WP(C)/4054/2023 WITH OFFICE NOTE	INDIAN OVERSEAS BANK Versus CONSUMER GRIEVANCES REDRESSAL FORUM , APDCL	MS S CHAKRABORTY	SC, APDCL
59	Cont.Cas(C)/181/2024	MD. MAFIJUDDIN @ MOBIZUDDIN @ ABDUL MAFIJ Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND MS G TALUKDAR	MR. D SAIKIA MS. N BORDOLOI
60	Cont.Cas(C)/278/2024	MAYMALA BIBI Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. D SAIKIA(R-1) MS. P R MAHANTA(R-1) MS G HAZARIKA(R-1)

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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/1867/2024 FIXED	ZAHER ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024